

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA**

ORIGINAL JURISDICTION

O.A. NO. 217 OF 2024

IN THE MATTER OF:

News Item titled "CAG faults city's waste processing"
appearing in the Shillong Times dated 16.09.2024 ...Applicant

Versus

Meghalaya State Pollution Control Board & Ors. ...Respondents

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Filed by:

Date: 24.05.2025



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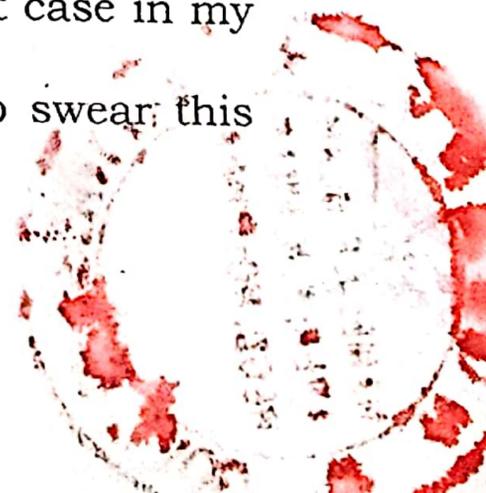
REPLY AFFIDAVIT ON BEHALF OF RESPONDENT

NO.5

SECRETARY TO THE GOVERNMENT OF MEGHALAYA IN URBAN
AFFAIRS DEPARTMENT, MEGHALAYA, SHILLONG

I, Smti. Wanrilin A.M. Booth, IAS, the Secretary to the Government of Meghalaya in Urban Affairs Department, Shillong, having office at the Secretariat, Secretariat Hills. Shillong, Meghalaya - 793001, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya in Urban Affairs Department, and I have been impleaded as Respondent No.5 in the captioned case vide order dated 24.03.2025 passed by this Hon'ble Tribunal. Being conversant with the facts and records of the present case in my official capacity, I am competent and authorized to swear this affidavit.



2. That the present case concerns the deficiencies pointed out by the CAG in Solid Waste Management of Shillong City, including the saturation and management of the Sanitary Landfill at Marten. The present Marten Site is being managed by the Shillong Municipal Board and the site has been provided by the Urban Affairs Department, Government of Meghalaya which is the nodal Department for urban planning
3. That it is most respectfully submitted that the sanitary landfill site at Marten was spread only in 15000 square meters and because of unprecedented increase solid waste generated in recent past beyond projections the site has been saturated before the estimated time.
4. That considering the aforesaid position and distant future requirements, a new and much bigger Waste Management site admeasuring 112 acres has been identified at Nonghali near Shillong for setting up a comprehensive waste management facility and the Urban Affairs Department has already made the application for grant of Environmental Clearance along with Environment Baseline Monitoring Report. The Preparation of Environment Management plan is in progress and the site will be made operational after grant of Environmental Clearances.

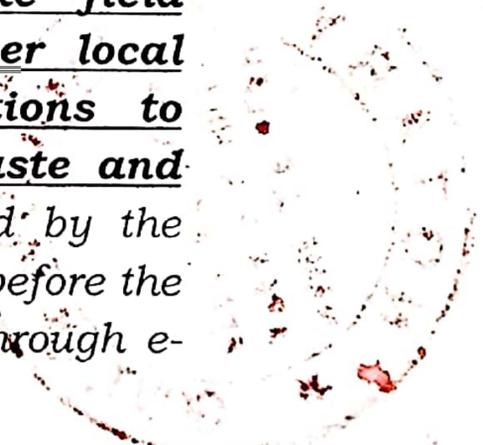
O.A. 606 of 2018 (Principal Bench) titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues:



5. That it is most respectfully submitted that the Ld. Principal Bench of this Hon'ble Tribunal is seized with the identical issue for whole of the State in O.A. No.606 of 2018 titled as *Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues*, supervising the progress and status of compliance of the Rules and orders passed by the Hon'ble Principal Bench from time to time.
6. That for during the course of hearing dated 05.09.2024, the Ld. Principal Bench has been pleased to constitute a committee for independent assessment of compliance of Solid Municipal Waste Management Rules, 2016 in the State and directed the Committee and the State Government to file fresh reports. The relevant portion of the order dated 05.09.2024 passed by the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A. No.606 of 2018 is as under:

"6. In view of finding of gaps and deficiencies, we form a committee of representative of member secretary CPCB and IRO of MoEF&CC to file an independent assessment report on sewage and solid waste management in light of observations made. The Committee may undertake field assessment covering Shillong and other local bodies and also suggest viable options to expedite the remediation of legacy waste and setting up of DSTPs. The report be filed by the committee through CPCB at least one week before the next date of hearing by way of affidavit through e-filing.

7. Let a fresh action taken report be filed by the State of Meghalaya covering the aspects noted



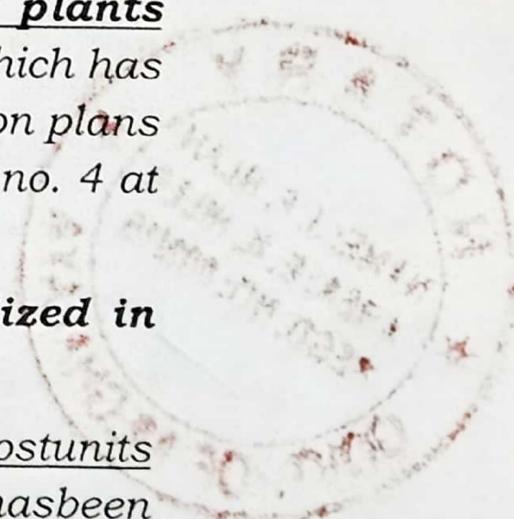
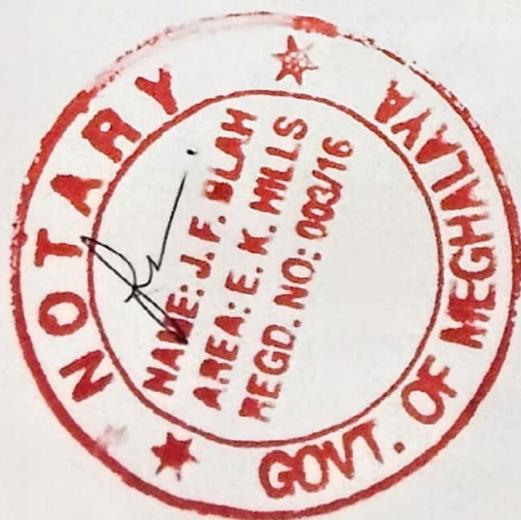
above at least one week before the next date of hearing by way of affidavit through e-filing.”

A copy of order dated 05.09.2024 passed by the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A. No.606 of 2018 is annexed herewith and marked as **ANNEXURE R/1**.

7. That in compliance with the order dated 05.09.2024, the State of Meghalaya has filed its progress/status report dated 22.03.2025 before the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A. No.606 of 2018, outlining the steps taken for compliance with the *Municipal Solid Waste Management Rules, 2016*. The progress made is summarised as under:

“Addressing Gap in processing of solid waste:

1. A 4 TPD incinerator to process non-recyclable, non-compostable waste has been set-up in Shillong and operationalized in between the period from September 2024 till March 2025. The current working capacity is 3 TPD.
2. The State is currently working to complete the action plan approved under the Swachh Bharat Mission (SBM) 2.0 in setting up of waste processing plants in Meghalaya's ten Urban Local Bodies (ULB), which has a total capacity of 91 TPD, details of the action plans and progress is enclosed as Annexure IV Table no. 4 at page 23.
3. **10 TPD RDF plant is being operationalized in Tura under PPP mode.**
4. Setting up of decentralized waste to compost units with a total capacity of 10 TPD in Tura has been initiated.



5. The State is taking steps to set up long term integrated waste management facilities and the details are as Annexure IV Table no. 5 at page 24.

Utilization of 94 TPD Compost:

Utilization:

1. The **compost** has been tested by Central Government institutions and National Accreditation Board for Testing and Calibration Laboratories (NABL) and is **found suitable for use**. Test reports is enclosed as Annexure V at page 30.

2. **The compost produced has been tried by local farmers and the results were found to be promising.**

3. A Memorandum of Understanding (MoU) **between the ULB and the State Agriculture Department is being finalized** to purchase the compost produced by the ULB, subject to the compost meeting the Fertilizer Control Order (FCO) standards.

Details of Rejects & its disposal:

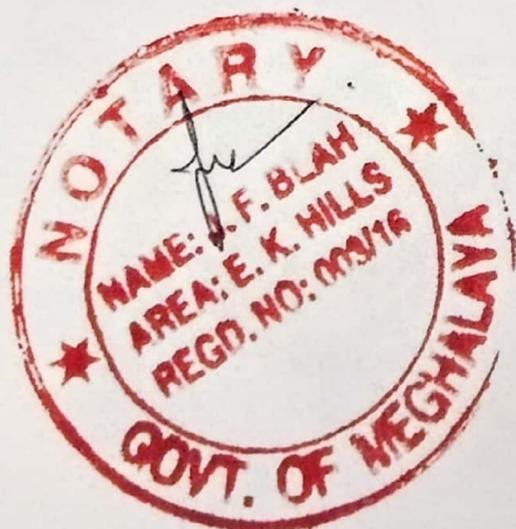
a. **Combustible rejects are baled and sent to cement plants.** An MoU was signed between the Shillong Municipal Board (SMB) and Dalmia Cement (Bharat) Limited for coprocessing.

b. Inert rejects are disposed in the Sanitary Landfill.

With reference to the solid waste processing units in other Municipalities and Town Committees, **the detail progress in setting up of processing units with a total capacity of 111 TPD is enclosed** as Annexure IV Table no. 4 at page 23.

At present, **34 TPD of rejects is disposed** in the Sanitary Landfill Site. As per the study conducted by Call & Fix, a firm engaged for Bio - Mining of Legacy Waste, the **rejects consist of the following.**

1. Refuse-Derived Fuel: 7.5%.
2. Construction & Demolition Waste: 6.5%
3. Moisture Loss: 24%



4. Inert: 62 %

Recyclable and re-usable materials are being collected by the registered local waste-sorters and sold to recycling agencies from the neighbouring states, as recycling plants are yet to be set up in Meghalaya.

Legacy Waste:

Considering the long rainy season in the State which reduces the working period, a timeline of December 2026 has been proposed. However, measures have been planned to complete the process by June 2026.

The measures include additional working shifts and machineries.

Progress on Legacy Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure II at page 12, and the summary of the Progress report is enclosed in Table No. 2 at page 14.

A copy of the progress report filed by the Government of Meghalaya before the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A. No.606 of 2018 dated 22.03.2025 is annexed herewith and marked as **ANNEXURE R/2.**



8. That the aforesaid status report was placed before the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A. No.606 of 2018 during the course of hearing dated 27.03.2025 and the Hon'ble



Principal Bench has been pleased to pass, inter-alia, the following order:

“3. We have heard learned AG and the Senior officers of the State present virtually to proceed on assessing status of solid and liquid waste management. Status report under the signature of Secretary, Urban Affairs, Government of Meghalaya has been filed on 22.3.2025 disclosing status as on March 2025. We, on examining the report found following deficiencies:-

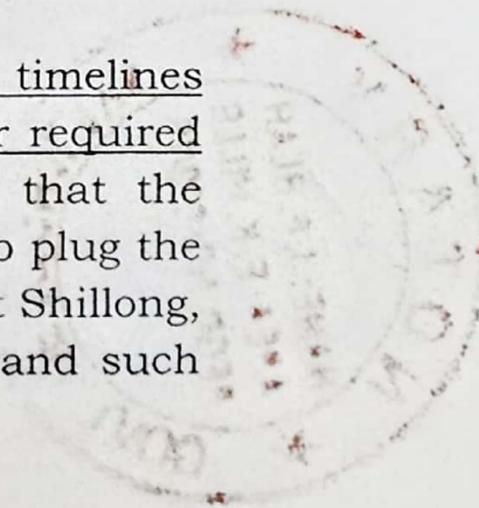
[A] Solid Waste Management

I. Nine local bodies (including SMB, SCB, SUA) generates 314.5 TPD waste and processing 173.7 TPD and unprocessed waste is 140.8 TPD.

II. Disclosure of waste processing made in Tabulated statement (page 366) reveals that, except Shillong and Jowai, no local body is processing waste in the form of compost and therefore, this raises question on legacy waste in each ULB and all possibilities of rolling down waste by the Communities down the hill or burning it. We require clear factual statement to this effect.

III. We also find that inerts are shown only in respect of Shillong and no other body has disclosed on Inerts and RDF going to Cement plant. Further, we could not get response on operation of Incineration plant currently using 3 TPD with consent to operate and compliance with the standards. We also could not get response on ash management. Therefore, we direct that the observed deficiencies be responded with remedial actions taken.

IV. Annexure IV (page 383) has indicated timelines for setting up of compost plants and other required facilities but, it has not been disclosed that the coming up facilities would cater the need to plug the gap of 140.8 TPD. We also find that, except Shillong, all ULBs generates waste < than 50 TPD and such



waste can be stabilised by designing appropriate modules and utilising compost at local level.

V. Processing of legacy waste has been very slow as evidenced that 4.47 LMT of legacy waste is yet to be remediated. Further, it is not clear that how waste in Nongpoh town has increased from 10,000 to 55,000 Tonnes in six months. We also direct that next report should disclose quantities of unprocessed waste and correspondingly, legacy waste existing in each town.

IV. To expedite bio mining process, next report should show work allotted to Executing Agencies on Processing and bioremediation for each town. Rejects out of bio mining should be properly managed particularly for landfilling inerts as per MSW Rules and not co disposing any other waste which is not permissible. Residues should be properly managed with identifying users/processors with defined manifest system.

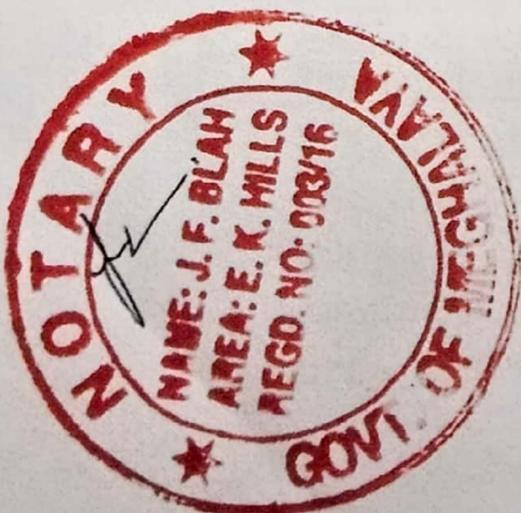
[C] Ring Fenced Account

Ring fenced amount be allocated to each ULB and the executing agencies should be finalised and not to delay in land requirement and other issues.

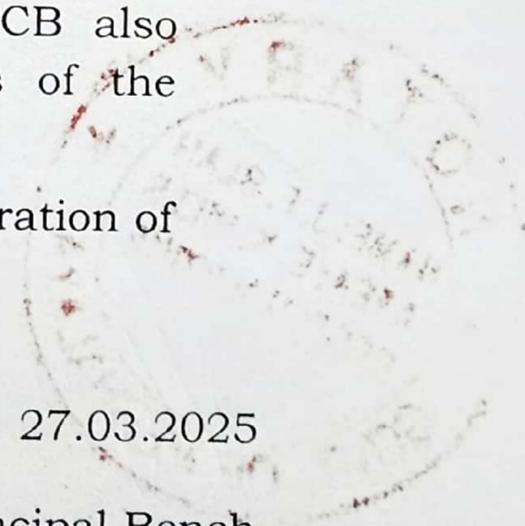
4. Let a fresh action taken report be filed by the State of Meghalaya covering the aspects noted above at least one week before the next date of hearing by way of affidavit through e-filing.

5. Learned counsel appearing for the CPCB also seekstwoweweeks'timeto file report in terms of the order dated 05.09.2024.

6. List the matter on 03.11.2025 for consideration of report in respect of State of Meghalaya.”



A copy of the order dated 27.03.2025 passed by the Hon'ble Principal Bench of this Hon'ble Tribunal in O.A.

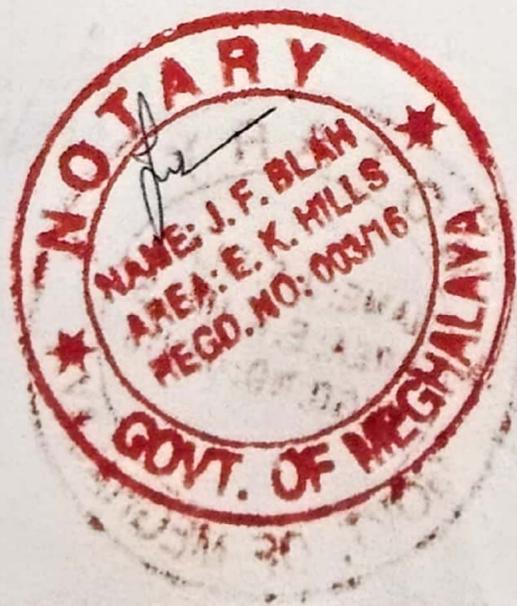


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No.606 of 2018 is annexed herewith
and marked as **ANNEXURE R/3**.

9. That it is most respectfully submitted that the report of the independent committee set-up by the Hon'ble Principal Bench of this Hon'ble Tribunal is yet to be received by the State Government and the same shall be placed before this Hon'ble Tribunal as soon as received.
10. That as such it is most respectfully submitted that the six-monthly progress reports and other material being filed before the Hon'ble Principal Bench in O.A. No.606 of 2018 and the directions issued by the Hon'ble Principal Bench fromtime to time is being complied with by the answering Respondent under continuous monitoring of the Hon'ble Principal Bench.
11. That in meeting dated 18.03.2025, it has been informed by the Shillong Municipal Board that time-line for rectification of all the shortcomings pointed out by the Meghalaya State Pollution Control Board has been fixed as December 2025 and has submitted its note on present status. The Meghalaya State Pollution Control Board that a new landfill site has been identified and public hearing for grant of environmental clearance is scheduled on 02.04.2025 by the Board.

A copy of minutes of meeting dated
18.03.2025 along with note of Shillong



Municipal Board is annexed herewith
and marked as **ANNEXURE R/4**.

12. That it is most respectfully submitted that for the environmental violations committed, the Meghalaya State Pollution Control Board has already imposed environmental compensation amounting to Rs.26,25,000/- (Rs. Twenty-Six Lakhs and Twenty-Five thousand only) which may also be utilized by the MSPCB for improving the condition and compliance of environmental norms at the Solid Waste Landfill site at Marten.

A copy of order passed by the Meghalaya State Pollution Control Board dated 07.01.2025 is annexed herewith and marked as **ANNEXURE R/5**.

13. That the aforesaid information of compliance with detailed time-lines for setting up of solid as well as liquid waste management facilities throughout the State, may kindly be taken on record and appropriate directions may kindly be passed.

It is prayed accordingly.

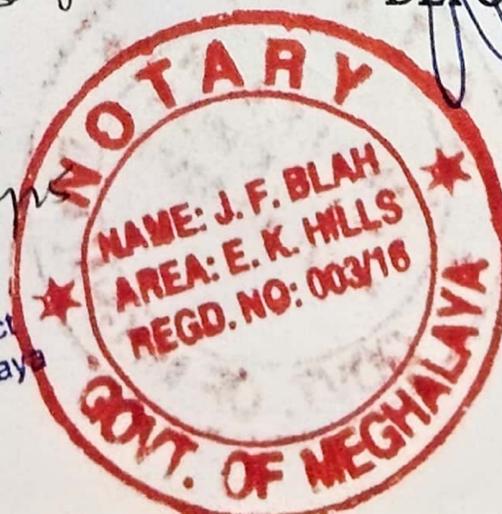
IDENTIFIED BY:

(E. LALSANGLUAIA)

ADVOCATE

SOLEMNLY AFFIRMED BEFORE ME THIS DAY
ON 23/5/25 THE DEPONENT IS IDENTIFIED BY E. LALSANGLUAIA
I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT
ARE READ ORDER AND EXPLAINED TO THE
DEPONENT WHO VERIFIED THE SAME BEFORE ME

for 23/5/25
J. F. BLAH
NOTARY
East Khasi Hills District
Government of Meghalaya

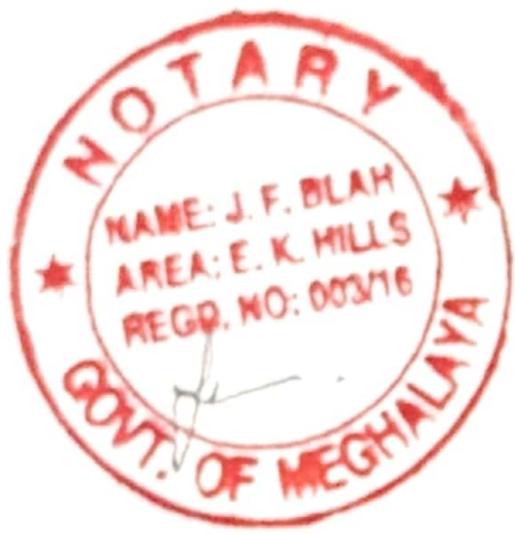


DEPONENT

VERIFICATION:

Verified at Shillong on this 23rd day of May 2025 that the content of the above affidavit is true and correct to the best of my knowledge and belief based on official records and that nothing is false and nothing material is concealed therefrom.


DEPONENT



ANNEXURE R/1

Item No. 19

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018
(IA No. 163/2021 & IA No. 299/2024)
(In respect of State of Meghalaya)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 05.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Amit Kumar, Advocate General & Mr. Avijit Mani Tripathi, Adv. with Dr. D. Vijay Kumar, Commissioner & Secretary, Urban Affairs Dept. (Through VC)
Ms. Isawanda Laloo, Director, Urban Affairs (Through VC)
Mr. R. Nainamalai, Secretary, Forest & Environment Deptt. (Through VC)
Mr. K.R. Nongrum, Jt. Secretary, Finance Deptt. (Through VC)
Mr. M.B.K. Reddy, Addl. PCCF (Through VC)
Mr. J.P. Lakiang, MCS, Mission Director, Swachh Bharat (Through VC)
Mr. G. Chyrmang, MFS, Member Secretary, MSPCB (Through VC)
Ms. K. Enatoli Sema, Adv. for Meghalaya SPCB

ORDER

1. In this original application, Tribunal is monitoring the issue of solid as well as liquid waste management as per orders of the Hon'ble Supreme Court dated 02.09.2014 in *Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors.*, with regard to solid waste management and order dated 22.02.2017 in *W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management (sewage).

2. Today, matter has been taken up in respect of compliance by **State of Meghalaya**.

3. We have heard Mr. Amit Kumar, Advocate General and Mr. Avijit Mani Tripathi, Advocate for State of Meghalaya with Dr. D. Vijay Kumar, Commissioner & Secretary, Urban Affairs Dept., Ms. Isawanda Laloo,



Director, Urban Affairs, Mr. R. Nainamalai, Secretary, Forest & Environment Deptt., Mr. K.R. Nongrum, Jt. Secretary, Finance Deptt., Mr. M.B.K. Reddy, Addl. PCCF, Mr. J.P. Lakiang, MCS, Mission Director, Swachh Bharat, Mr. G. Chyrmang, MFS, Member Secretary, MSPCB virtually and Ms. K. Enatoli Sema, Adv. for Meghalaya SPCB.

4. After the previous order, the six monthly progress report dated 30.08.2024 has been filed by the State of Meghalaya.

5. We have examined the report. From this report, following position in respect of solid and liquid waste management in the State of Meghalaya is reflected:-

We find that no progress has been made after the last order dated 22.12.2022 and deficiencies and the gaps in management of solid waste and sewage are as under:

[A] Solid Waste Management

- (i) There exists a gap in the processing of solid waste to the extent of 114 TPD which is adding to legacy waste every day.
- (ii) There is no disclosure on the utilisation of 94 TPD compost and its quality. Further, there is no disclosure on the rejects coming out of the process of composting and its disposal.
- (iii) There is almost no waste processing in other local bodies like; Shillong Cantonment Board, Tura, Jowai, Williamnagar, Resubelpara, baghmara and other three Town Committees and unprocessed waste must be piling up and when dumped down the hills and it may be entering in streams.
- (iv) We find that no characterisation has been disclosed about inerts being landfilled to ascertain that no other waste is co-mingled.
- (v) It needs to be ascertained in what manner recycling (scrap - 58 TPD) is being carried out by the Recyclers registered with ULBs.
- (vi) We find that 5.16,951 lakh MT(Total legacy waste : 5.39,174 minus remediated waste : 22,223) of waste is yet to be



remediated. Further, timelines stretching up to December 2026 violate MSW Rules, 2016.

[B] Sewage Management

- (i) 18.63 MLD black water through septic tanks is either seeping or getting mixed with grey water and being discharged into rivers/streams and drains.
- (ii) Performance of existing SBR/ MBBR treating 0.435 MLD has not been disclosed and details of types of de-centralised plants to be set up are not provided.

[C] Ring fence Account

- (i) An amount of Rs 48.53 crores has been ring-fenced and expenditure incurred on ongoing projects.

6. In view of finding of gaps and deficiencies, we form a committee of representative of member secretary CPCB and IRO of MoEF&CC to file an independent assessment report on sewage and solid waste management in light of observations made. The Committee may undertake field assessment covering Shillong and other local bodies and also suggest viable options to expedite the remediation of legacy waste and setting up of DSTPs. The report be filed by the committee through CPCB at least one week before the next date of hearing by way of affidavit through e-filing.

7. Let a fresh action taken report be filed by the State of Meghalaya covering the aspects noted above at least one week before the next date of hearing by way of affidavit through e-filing.

8. List the matter on 27.03.2025 for consideration of report in respect of State of Meghalaya.

9. For State of Tamil Nadu, matter be listed on 12.09.2024 as per earlier direction.

Prakash Shrivastava, CP



Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 05, 2024
Original Application No. 606/2018
(IA No. 163/2021 & IA No. 299/2024)
dv..



ANNEXURE A/2

SIX-MONTHLY PROGRESS REPORT
ON COMPLIANCE OF DIRECTIONS
OF THE HON'BLE NATIONAL GREEN
TRIBUNAL (P.B) IN OA No. 606/2018
IN RE: COMPLIANCE TO MUNICIPAL
SOLID WASTE MANAGEMENT
RULES,2016 AND OTHER
ENVIRONMENTAL ISSUES

GOVERNMENT OF MEGHALAYA



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1. BACKGROUND

In compliance with the directions of the Hon'ble NGT vide order dated 05.09.2024, the State Government has taken several steps to improve the solid and liquid waste management in the state. All efforts have also been made to collect the requisite funds to bridge the gap in solid and liquid waste management as directed by the Hon'ble NGT.

2. DIRECTIONS OF THE HON'BLE NGT

2.1 SOLID WASTE MANAGEMENT

- i. There exists a gap in the processing of solid waste to the extent of 114 TPD which is adding to legacy waste every day.
- ii. There is no disclosure on the utilization of 94 TPD compost and its quality. Further, there is no disclosure on the rejects coming out of the process of composting and its disposal.
- iii. There is almost no waste processing in other local bodies like; Shillong Cantonment Board, Tura, Jowai, Williamnagar, Resubelpara, Baghmara and other three Town Committees and unprocessed waste must be piling up and when dumped down the hills and it may be entering in streams.
- iv. We find that no characterization has been disclosed about inert waste being land filled to ascertain that no other waste is comingled.
- v. It needs to be ascertained in what manner recycling (scrap - 58 TPD) is being carried out by the Recyclers registered with ULBs.
- vi. We find that 5.16,951 lakh MT (Total legacy waste: 5.39,174 minus remediated waste: 22,223) of waste is yet to be remediated. Further, timelines stretching up to December 2026 violate MSW Rules, 2016.

2.2 SEWAGE MANAGEMENT

- i. 18.63 MLD black water through septic tanks is either seeping or getting mixed with grey water and being discharged into rivers/streams and drains.
- ii. Performance of existing SBR/ MBBR treating 0.435 MLD has not been disclosed and details of types of de-centralized plants to be set up are not provided.

2.3 RING FENCE ACCOUNT

- i. An amount of Rs 48.53 crores has been ring-fenced and expenditure incurred on ongoing projects.



3. ACTION TAKEN REPORT

Action taken with the direction of the Hon'ble NGT in the order dated 05.09.2024 are as follows:

3.1 SOLID WASTE MANAGEMENT

Directions of Hon'ble NGT	Compliances
<p>(i) There exists a gap in the processing of solid waste to the extent of 114 TPD which is adding to legacy waste every day.</p>	<p>With reference to the gap in processing of solid waste.</p> <ol style="list-style-type: none"> 1. A 4 TPD incinerator to process non-recyclable, non-compostable waste has been set-up in Shillong and operationalized in between the period from September 2024 till March 2025. The current working capacity is 3 TPD. 2. The State is currently working to complete the action plan approved under the Swachh Bharat Mission (SBM) 2.0 in setting up of waste processing plants in Meghalaya's ten Urban Local Bodies (ULB), which has a total capacity of 91 TPD, details of the action plans and progress is enclosed as Annexure IV Table no. 4 at page 23. 3. 10 TPD RDF plant is being operationalized in Tura under PPP mode. 4. Setting up of decentralized waste to compost units with a total capacity of 10 TPD in Tura has been initiated. 5. The State is taking steps to set up long term integrated waste management facilities and the details are as Annexure IV Table no. 5 at page 24.
<p>a. There is no disclosure on the utilization of 94 TPD compost and its quality. Further, there is no disclosure on the rejects coming out of the process of composting and its disposal.</p>	<p>The details of utilization of 94 TPD Compost:</p> <p>Utilization:</p> <ol style="list-style-type: none"> 1. The compost has been tested by Central Government institutions and National Accreditation Board for Testing and Calibration Laboratories (NABL) and is found suitable for use. Test reports is enclosed as Annexure V at page 30. 2. The compost produced has been tried by local farmers and the results were found to be promising. 3. A Memorandum of Understanding (MoU) between the ULB and the State Agriculture Department is being finalized to purchase the compost produced by the ULB, subject to the compost meeting the Fertilizer Control Order (FCO) standards. <p>Details of Rejects & its disposal:</p> <ol style="list-style-type: none"> a. Combustible rejects are baled and sent to cement plants. An MoU was signed between the Shillong Municipal Board (SMB) and



Directions of Hon'ble NGT	Compliances
	<p>Dalmia Cement (Bharat) Limited for co-processing.</p> <p>b. Inert rejects are disposed in the Sanitary Landfill.</p>
<p>b. There is almost no waste processing in other local bodies like; Shillong Cantonment Board, Tura, Jowai, Williamnagar, Resubelpara, Baghmara and other three Town Committees and unprocessed waste must be piling up and when dumped down the hills and it may be entering in streams.</p>	<p>With reference to the solid waste processing units in other Municipalities and Town Committees, the detail progress in setting up of processing units with a total capacity of 111 TPD is enclosed as Annexure IV Table no. 4 at page 23.</p>
<p>c. We find that no characterization has been disclosed about inerts being land filled to ascertain that no other waste is comingled.</p>	<p>At present, 34 TPD of rejects is disposed in the Sanitary Landfill Site. As per the study conducted by Call & Fix, a firm engaged for Bio – Mining of Legacy Waste, the rejects consist of the following.</p> <ol style="list-style-type: none"> 1. Refuse-Derived Fuel: 7.5%. 2. Construction & Demolition Waste: 6.5% 3. Moisture Loss: 24% 4. Inert: 62 % <p>Report is enclosed as Annexure VI at page 33</p>
<p>d. It needs to be ascertained in what manner recycling (scrap - 58 TPD) is being carried out by the Recyclers registered with ULBs.</p>	<p>Recyclable and re-usable materials are being collected by the registered local waste-sorters and sold to recycling agencies from the neighboring states, as recycling plants are yet to be set up in Meghalaya.</p>
<p>Progress in relation to Solid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure I at page 6, and the summary of the Progress report is enclosed in Table 1 at page 9.</p>	
<p>e. We find that 5.16,951 lakh MT (Total legacy waste: 5.39,174 minus remediated waste: 22,223) of waste is yet to be remediated. Further, timelines stretching up to December 2026 violate MSW Rules, 2016.</p>	<p>Considering the long rainy season in the State which reduces the working period, a timeline of December 2026 has been proposed. However, measures have been planned to complete the process by June 2026. The measures include additional working shifts and machineries.</p> <p>Progress on Legacy Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure II at page 12, and the summary of the Progress report is enclosed in Table No. 2 at page 14.</p>



3.2 SEWAGE MANAGEMENT

Directions of Hon'ble NGT	Compliances
<p>(i) 18.63 MLD black water through septic tanks is either seeping or getting mixed with grey water and being discharged into rivers/ streams and drains.</p>	<p>With regards to the observations of the Hon'ble NGT on black water generation and its treatment, the following steps are being taken.</p> <ol style="list-style-type: none"> 1. A pilot project on setting up of decentralized Sewage Treatment Plant has been proposed and the DPR has been recently approved. Tenders have been issued on 18th March 2025. 2. It may also be stated that most commercial establishments and institutions are treating wastewater within their premises. The total treatment capacity of all these establishments is 0.34 MLD through STP for sewage and 3.64 MLD of grey water through ETPs. List of the commercial establishment is enclosed at Annexure VII at page 36. 3. De-sludging of septic tanks is being undertaken on demand basis. Faecal Sludge Treatment Plants has been constructed in 6 Urban Towns. 4. De sludging vehicles/ cesspool tankers of varying capacity has been procured by the ULBs. The number of cesspool vehicles available in the State has increased to 28 from 4, since the initial orders of the Hon'ble NGT.
<p>a. Performance of existing SBR/ MBBR treating 0.435 MLD has not been disclosed and details of types of de-centralized plants to be set up are not provided.</p>	<ol style="list-style-type: none"> 1. Selection process of institutes of repute to conduct Third Party Audit on performance of waste-water treatment facilities is being finalized. 2. The pilot decentralized STPs proposed to be set up are containerized units using Johkasou and similar technologies as they are compact in design and easier to install. This will enable to mitigate the land and topographical constraint that almost all ULBs encounter.
<p>Progress in relation to Liquid Waste Management as per the prescribe format by the Hon'ble NGT is enclosed herewith as Annexure III at page 15, and the summary of the Progress report is enclosed in Table 3 at page 18.</p>	



3.3 RING FENCED ACCOUNT

Directions of Hon'ble NGT	Compliances
<p>(i) An amount of Rs 48.53 crores has been ring-fenced and expenditure incurred on ongoing projects.</p>	<p>The State Government in order to achieve the goal and in compliance to the Hon'ble NGT direction vide order dated 22nd December 2022, has put in all efforts and has been able to collect the requisite committed fund to meet the expenditure based on the amount of gap in solid and liquid waste management.</p> <p>The details are as follow:</p> <ol style="list-style-type: none"> 1. The funds are deposited in the Ring-fenced account and operated by the Chief Secretary, Govt. of Meghalaya. 2. Since the order of the Hon'ble NGT, the total amount deposited in the ring-fenced account is Rs. 60.53 Cr. 3. Till now, total amount spent on solid and liquid waste management stands at Rs. 108.34 Cr. Out of this, Rs. 21.52 Cr was spent from ring-fenced account, while Rs. 86.82 Cr was spent from other accounts from State Government, which were not ring-fenced but with specific approval from the Chief Secretary. 4. The Rs. 86.82 Cr could not be transferred to the ring-fenced account because of the limitations of PFMS system, as it was part of the Smart City Mission fund received from Government of India. 5. From the last order the Hon'ble NGT dated 05.09.2024, an additional amount of Rs. 12 Cr was deposited to the ring-fenced account, taking the total amount deposited to the ring-fenced account to Rs. 60.53 Cr. 6. During the same period, Rs. 9.62 Cr has been utilized from the ring-fenced account, taking the total expenditure from the ring-fenced account to Rs. 21.52 Cr. 7. As of today, the balance amount in the ring-fenced account stands at Rs. 39.01 Cr. 8. The details of the Ring Fenced Account and the expenditure made is enclosed at Annexure VIII at page 48.



4. STATEMENT OF PROGRESS AS PER PRESCRIBED FORMAT (SOLID, LEGACY AND LIQUID WASTE MANAGEMENT)

4.1 ANNEXURE I: Daily Solid Waste Generation & Treatment Details

(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
				Organic Material (Wet Waste)	Inert	RDF	Others									
Shillong Municipal Board (SMB)	91	91					44	a) Compost b) Sanitary Landfill c) To Cement Plant d) to Recyclers	-	103	7	34	-	Dec-25	2.125 Cr.	25 TPD MRF (15% - completed)
Shillong - SUA (excluding SMB & SCB)	100	100		103	34	7		d) to Recyclers	-				-	*	*	*
Shillong Cantonment Board (SCB)	9	9					1	d) to Recyclers					-	Dec-25	0.17 Cr	2 TPD MRF Recently approved
Tura Municipal Board	36.5	36.5		0	0	0	4	d) to Recyclers	-	-	-	-	-	Apr-25	0.893 Cr.	10.5 TPD MRF i. 3.5 TPD - 90% completed. ii. 3.5 TPD - 80% completed. iii. 3.5 TPD - 45% completed. & Decentralized Community Composting Units are proposed in 10 localities)
Jowai Municipal Board	20	20		1.5	0		2.2	a) Compost d) to Recyclers	-	1.5	-	-	-	Mar-25	0.34 Cr.	4 TPD MRF (completed)
														Mar-25	0.69 Cr.	6 TPD Composting i. 3 TPD – completed, training initiated. ii. 3 TPD – completed, training initiated.
														Mar-26	13.36Cr.	10 TPD Compost Plant Khliehriat (Work under progress)



(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others										
Williamnagar Municipal Board	12.5	12.5		0	0	0	3	d) to Recyclers	-	-	-	-	-	Jan-25	0.298 Cr	3.5 TPD MRF Work Completed; Training initiated
														Jan-25	0.633 Cr.	5.5 TPD Composting Work Completed, Training initiated
Resubelpara Municipal Board	10	10		0	0	0	2.5	d) to Recyclers	-	-	-	-	-	Sep-25	0.255 Cr	3 TPD MRF- 30% Completed
														Sep-25	0.518 Cr.	4.5 TPD Composting (Tendering Process completed)
Baghmara Municipal Board	6.5	6.5		0	0	0	0		-	-	-	-	-	Dec - 25	0.17 Cr	2 TPD MRF (identification of land in Progress)
														Dec - 25	0.345 Cr.	3 TPD Composting (identification of land in Progress)
Sub Total (7 ULBs)	285.5	285.5	0	104.5	34	7	56.7		0	104.5	7	34	0		35.797	



(i) Name of the District/ ULB	(ii) Waste generation (in TPD) (District wise)	(iii) Breakup of Waste Generated (District wise) (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of the components of (iv)	(vi) Break up details of waste processing District Wise (in TPD)					(vii) Action Plans to process 100% Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in cement units	Landfill Sites	Other Uses of Inert	Timelines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inert	RDF	Others									
Nongstoin Town Committee	15	15		0	0	0	3	d) to Recyclers	-	-	-	-	-	Dec - 25.	0.383 Cr	4.5 TPD MRF (Land identification is in progress)
														Dec - 25.	0.805 Cr.	7 TPD Composting (Land identification is in progress)
Mairang Town Committee	7	7		0	0	0	0.5	d) to Recyclers	-	-	-	-	-	Dec - 25.	0.17 Cr	2 TPD MRF Recently approved
														Dec - 25	0.4 Cr.	3.5 TPD Composting Recently approved.
Nongpoh Town Committee	7	7		0	0	0	2	d) to Recyclers	-	-	-	-	-	Dec - 25	0.17 Cr	2 TPD MRF (Land identification is in progress).
														Dec - 25	0.345 Cr.	3 TPD Composting (Land re- identification is in progress)
Sub Total (3 ULBs)	29	29	0	0	0	0	5.5	0	0	0	0	0	0		2.273	
Total	314.5	314.5	0	104.5	34	7	62.2		0	104.5	7	34	0		38.07	

* Processing and Disposal for SUA is being undertaken by Shillong Municipal Board (SMB)



TABLE 1: Summary of Current Status of Solid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5th September 2024

Sl. No.	Particular	Sep-24		Present Status	
a	Quantity of MSW Generated (TPD)	311		314.5	
b	Quantity of MSW processed (TPD)	159	51%	173.7	55%
	Final Destination of generated waste				
	1. Compost	94	30%	104.5	33%
	2. RDF	7	2%	7	2%
	3. Scraps (by the informal sector registered with the ULBs)	58	19%	59.2	19%
	4. Incineration	0	0%	3	1%
c	Quantity of Inert disposed in Secured Landfill Site *	38	12%	34	11%
d	Gap in Solid waste management UTs (TPD) d = (a - b - c)	114	37%	106.8	34%
Note: * Quantity of inert considered only for Shillong Sanitary Landfill Site.					



Waste Collection



Material Recovery Facilities and Indigenous Compost Plants: Williamnagar



Training for Operators at Williamnagar



Material Recovery Facilities and Indigenous Compost Plants: Jowai





Training for Operators at Jowai



Material Recovery Facilities and Indigenous Compost Plants: Tura (90% Completed Training to be conducted)



RDF Plants in Tura (Chamhana GW Pvt.Ltd).



Scrap dealers





(i) Name of the District/ ULB	(ii) Legacy waste Site (District wise)	(iii) Area Covered by legacy waste (District wise)	(iv) Quantity of Waste (in MT in each site)	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timeline to process at each site	(viii) Final destination of the components at (v)	(ix) Action Plans to remediate and recover the site at (iii) (in sq.km) with earmark budget (District wise)
				a) Inert (%) (Construction Waste, Wood, Glass, etc)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other materials (%)				
Nongstoin Town Committee	Mawsmai and Mawkadiang	1.44 Acres	22,520.00					Bio-mining	Jun-26		1.91 Cr.
Mairang Town Committee	Pyndengumiong	1.2 Acres	21,365.00					Bio-mining	Jun-26		1.82 Cr.
Nongpoh Town Committee	Umshangling	0.5 Acres	55,192.00					Bio-mining	Jun-26		4.69 Cr.
Sub Total (3 ULBs)		3.14	99,077.00								8.42Cr
Total		15.08	4,47,264.00								50.73 Cr

* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs)

* 1, 20,502 MT of legacy waste has been partially processed till date for Shillong & 39790 MT of legacy waste has been processed till date for Tura.



TABLE 2: Summary of Current Status of Legacy Waste in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5th September 2024

Sl. No.	Particular	Sep-24	Present Status
1	Total Estimated Legacy Waste Quantity (MT)	5,39,174.00	6,07,556.00
2	Processed Legacy waste		
	a. Shillong Municipal Board (MT)*	22,223.00	1,20,502.00
	b. Tura Municipal Board (MT)	-	39,790.00
	Total Processed Legacy waste	22,223.00	1,60,292.00
3	Unprocessed Legacy Waste Quantity (MT) (Gap in Legacy Waste)		
	a. Shillong Municipal Board (MT)	1,57,819.00	63,320.00
	b. Tura Municipal Board (MT)	1,62,126.00	1,29,161.00
	c. Jowai Municipal Board (MT)	63,900.00	67,470.00
	d. Williamnagar Municipal Board (MT)	36,210.00	38,400.00
	e. Resubelpara Municipal Board (MT)	33,485.00	35,060.00
	f. Baghmara Municipal Board (MT)	13,411.00	14,776.00
	g. Nongstoin Town Committee (MT)	20,000.00	22,520.00
	h. Mairang Town Committee (MT)	20,000.00	21,365.00
	i. Nongpoh Town Committee (MT)	10,000.00	55,192.00
	Total Unprocessed Legacy Waste	5,16,951.00	4,47,264.00
<p>* The Legacy waste for Shillong city is inclusive of entire Shillong Urban Agglomeration. (Shillong Municipality, Shillong Cantonment and Suburbs)</p> <p>* 1, 20,502 MT of legacy waste has been partially processed till date for Shillong & 39790 MT of legacy waste has been processed till date for Tura.</p>			

Progress of Legacy Waste Remediation Shillong



Progress of Legacy Waste in Tura





4.3 ANNEXURE III: Daily Liquid Waste (Sewage) Generation & Treatment Details

(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Feacal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality										
												Wet Land	Pond	River *	Sea	Other Water body							
Shillong - Shillong Municipal Board	Sewage generation	17.08	17.08		0.527	SBR/MBBR			Recycle/ storm drain	0.465 MLD - FSTP	5.50 MLD Black Water to Septic tank with Soak pit.			5.92 MLD Grey Water			Oct-25	70.31					
	Population	158177								1.27 MLD - Nallah In situ													
									3.4 MLD - ETP														
Shillong - Shillong Cantonment Board	Sewage generation	1.73	1.73		-	-	-	-	-	-	0.66 MLD Black Water to Septic tank with Soak pit.			1.07 MLD Grey Water									
	Population	16016																					
Tura Municipal Board	Sewage generation	7.62	7.62		-	-	-	-	-	0.05 MLD - FSTP	2.84 MLD Black Water to Septic tank with Soak pit.			4.66 MLD Grey Water			Dec-26	14.25					
	Population	95219								0.06 MLD - ETP													
Jowai Municipal Board	Sewage generation	2.76	2.76		-	-	-	-	-	0.055 MLD - FSTP	0.99 MLD Black Water to Septic tank with Soak pit.			0.95 MLD Grey Water			Dec-26	29.56					
									0.65 MLD - Nallah In situ														
	Population	34166							0.11 MLD - ETP														
Williamnagar Municipal Board	Sewage generation	1.8	1.80		-	-	-	-	-	0.03 MLD - FSTP	0.65 MLD Black Water to Septic tank with Soakpit.			1.12 MLD Grey Water			Dec-26	5.25					
	Population	32141																					



(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Feecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality										
												Wet Land	Pond	River *	Sea	Other Water body							
Resubelpara Municipal Board	Sewage generation	1.46	1.46		-	-	-	-	-	0.03 MLD - FSTP	0.53MLD Black Water to Septic tank with Soakpit.			0.91 MLD Grey Water			Dec-26	4					
	Population	26121																					
Baghmara Municipal Board	Sewage generation	0.94	0.94		-	-	-	-	-	0.015 MLD - FSTP	0.34 MLD Black Water to Septic tank with Soakpit.			0.58 MLD Grey Water			Dec-26	2.5					
	Population	16703																					
Sub total 7 ULBs		378543	33.39		0.527					6.135	11.51			15.21				125.87					
Nongstoin Town Committee	Sewage generation	2.2	2.20		-	-	-	-	-	-	0.84 MLD Black Water to Septic tank with Soakpit.			1.36 MLD Grey Water			Dec-26	6					
	Population	39249																					
Mairang Town Committee	Sewage generation	1.1	1.10		-	-	-	-	-	0.03 MLD - ETP	0.42 MLD Black Water to Septic tank with Soakpit.			0.65 MLD Grey Water			Dec-26	3.25					
	Population	19614																					
Nongpoh Town Committee	Sewage generation	1.03	1.03		-	-	-	-	-	0.037 MLD - ETP	0.39 MLD Black Water to Septic tank with Soakpit.			0.60 MLD Grey Water			Dec-26	3.25					
	Population	18300																					
Sub total 3 ULBs		77163	4.33		0.00					0.067	1.65			2.61				12.5					



(i) Name of the Districts	(ii) Sewage generation District wise with population		(iii) Sewage generation quantity/ quality		(iv) Details Treatment of Sewage (District Wise)						(v) Details of disposal of untreated Sewage (in MLD) (District Wise)					(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action Taken against the defaulting authority				
					By STP (MLD)	Type of STP	Disinfection method in STP	Discharge of Water Quality from STP including Faecal & E-Coli	Final discharge of Treated STP Water (MLD)	Other Mode of Treatment (MLD)	(a) Final destination of Discharge of untreated sewage		(b) If (a) above is let out in its quality									
												Wet Land	Pond	River *	Sea							Other Water body
Shillong - SUA (excluding SMB & SCB)	Sewage generation	15.58	15.58		-	-	-	-	-	5.92 MLD Black Water to Septic tank with Soakpit.	-	-	9.66 MLD Grey Water			-	-					
	Population	278169																				
Sub total		278169	15.58		0				0	5.92			9.66				0					
Total		733875	53.30		0.527				6.202	19.08			27.48				138.37					

* Note (v)(b): Drain / Stream / River

TABLE 3: Summary of Current Status of Liquid Waste Management in Meghalaya with Reference to the Status at the Time of Last Hearing i.e., 5th September 2024

Sl. No.	Particular	Sep-24	Present Status	
1	Sewage Generation (in MLD)	51.87	53.30	
2	Existing Treatment Facilities capable of treating the sewage presently (in MLD)	3	6.73	
3	Details of Treatment of Sewage			
	a. By STPs (in MLD)	0.43	0.53	
	b. Type of STPs (in MLD)	SBR/MBBR	SBR/MBBR	
	c. FSTP (in MLD)	0.65	0.65	
	d. Nallah In - situ Remediation (in MLD)	1.92	1.92	
	e. ETP (in MLD)	-	3.64	
	f. Final Destination	Recycled/ discharged in drain storm	Recycled/ discharged in drain storm	
4	Details of disposal of untreated Sewage (in MLD)			
	a. Final destination of Discharge of untreated sewage (in MLD)	18.63	19.08	Black Water to Septic tank with Soak pit.
		30.23	27.48	Grey Water (drains/streams/ rivers)
5	Gap in liquid waste management	48.87	46.57	



FSTPs



Cesspool





STPs





5. STRATEGY IN REDUCING THE GAP IN LIQUID WASTE MANAGEMENT

- i. At present, the State Government has mandated all the households to construct septic tanks & soak pits for black water treatment. All commercial establishments along with the septic tanks & soak pits are also mandated to install Effluent Treatment Plants (ETP).
- ii. Faecal Sludge Treatment Plants (FSTP) are also being constructed and operationalized in 6 Urban Towns and will be established in the remaining Urban Towns.
- iii. In consideration of the various factors like topography, site conditions, accessibility and social acceptance, the State Government has decided to setup decentralized Sewage Treatment Plants (STPs) across all cities and towns. Based on the observation of the treatment facilities existing across the country and in the region in particular, pilot STPs using Johkasou and similar technologies are planned, one of which has been initiated. A Technical Support Consultant to assist the ULBs throughout project initiation, implementation and operation has been engaged.
- iv. Trial run of the onsite STPs have been conducted. However, since they were earlier envisaged to treat the outfalls which is mixed with storm, springs and stream water, it was found out that the operation of the plants becomes practically challenging as constant pumping of the outfall water has to be carried out. Therefore, a re-engineering of the system is necessary, and has been undertaken to facilitate treatment of wastewater exclusively. Diversion drains are being constructed to channelize the black and grey water only to the constructed STPs and the revised timeline for operationalizing these STPs is October 2025.

6. PROGRESS OF OTHER INTERVENTIONS

The State Government has also initiated various interventions in order to reduce the gap of Waste Management in the State and the details progress of the interventions is enclosed as Annexure IV at page 23 comprising various items of progress depicted in tabular forms.

The State Government has also initiated development plans with an objective to reduce the gap of Waste Management in the State, the details of which are as follows:

Proposed liquid waste management in New Shillong city: In the proposed New Shillong city that the State Government intends to develop over an area of 808 acres, a proper wastewater management system will be installed. The earmarked cost is Rs.71.67 crore for laying of 17.2 kms sewerage networks and for installation of a 15 MLD STP with Membrane Bioreactor (MBR) technology.

Wahumkhrah Riverfront Development Projects: As part of the efforts to rejuvenate the major river flowing through the capital city, a Wahumkhrah Riverfront Development Project has been initiated at a cost of Rs. 39.75 crores. The works to be taken up includes development of the riverbanks, desiltation, garbage-removal and beautification of the banks with creation of public spaces.

Provision of transparent wire mesh fences: The DPR to fence 6.3 kms of river stretches, with an estimated cost Rs. 8.39 crore, as part of the comprehensive intervention to rejuvenate and restore the Umkhrah, Umkhen, and Umshyrpi rivers have been approved. Bidding was accordingly processed, and work orders were issued on 27th February 2025. Through this project, transparent fences will be installed at a number of vulnerable stretches along the rivers and their tributaries. The main objective of these fences is to prevent disposal of waste on the drains and streams and thereby improving the aesthetic and ecological value of these water bodies. Through this project the gap between generation and collection of solid waste will be significantly bridged and also foster community involvement in environmental conservation.



6.1 ANNEXURE IV

TABLE 4: Status Solid Waste Management Processing for 10 Urban Local Bodies of Meghalaya

Name of ULBs	Component	Status	Timeline
A. SWACHH BHARAT MISSION (SBM) 2.0, URBAN			
Shillong Municipal Board	25 TPD Material Recovery Facility	15% of civil work completed	Dec-25
Tura Municipal Board	10.5 TPD Material Recovery Facility	7 TPD 90% of civil work completed in two locations.	Apr-25
		3.5 TPD 20% of civil work completed.	Apr-25
Jowai Municipal Board	6 TPD Decentralized Composting Units	1. 3 TPD - Operational.	Mar-25
		2. 3 TPD – Civil work completed, training initiated	
	4 TPD, Material Recovery Facility	Civil work is completed	Mar-25
Williamnagar Municipal Board	5.5 TPD Compost Plant	Work Completed, Training initiated	–
	3.5 TPD, Material Recovery Facility	Work Completed, Training initiated	–
Resubelpara Municipal Board	4.5 TPD Compost Plant	Tendering process completed	Sep-25
	3 TPD, Material Recovery Facility	30% of civil work is completed	Sep-25
Baghmara Municipal Board	3 TPD Compost Plant	Land identification in progress	Dec-25
	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
Shillong Cantonment Board	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
Nongstoin Town Committee	7 TPD Compost Plant	Land identification in progress	Dec-25
	4.5 TPD, Material Recovery Facility	Land identification in progress	Dec-25
Mairang Town Committee	3.5 TPD Compost Plant	Recently Approved	Dec-25
	2 TPD, Material Recovery Facility	Recently Approved	Dec-25
Nongpoh Town Committee	3 TPD Compost Plant	Land identification in progress	Dec-25
	2 TPD, Material Recovery Facility	Land identification in progress	Dec-25
Sub Total A	91 TPD		
B: OTHER SOURCE OF FUNDING			
Tura Municipal Board	10 TPD Refused Derived Fuel (RDF) plants	Work in progress	Apr-25
	10 TPD Decentralized Composting Units	Project initiated	Jan-26
Sub Total B	20 TPD		

TABLE 5: Current Status on Setting Up Integrated Scientific Waste Management Facilities for All the Urban Towns

Towns	District	Location	Area (Acre)	July 2024	Progress (Present Status)
Shillong	East Khasi Hills	Nonghali	112	<ol style="list-style-type: none"> 1. Land Survey completed. 2. Environment Clearance process ongoing– <ol style="list-style-type: none"> i. Online application completed. ii. Environment Baseline Monitoring Report completed iii. Preparation of EIA/EMP plan is under progress. 	<ul style="list-style-type: none"> • Environment Clearance is in progress
Tura	West Garo Hills	Wakkagre	21.02	<ol style="list-style-type: none"> 1. Land acquisition completed. 2. Environment Clearance process to be taken up. 	<ul style="list-style-type: none"> • Environmental Clearance is being initiated
Williamnagar	East Garo Hills	Rongakgre	37	<ol style="list-style-type: none"> 1. Land acquisition completed. 2. Environment Clearance process to be taken up. 	<ul style="list-style-type: none"> • Environmental Clearance is being initiated
Resulbelpara	North Garo Hills	ElachiApal	14	<ol style="list-style-type: none"> 1. Proposal for land has been received. 2. Direction has been sent to Task Force for further examination and other details for purchase. 	<ul style="list-style-type: none"> • The Task Force Committee is conducting further feasibility study of the identified land.
Baghmara	South Garo Hills	Arapara	15	<ol style="list-style-type: none"> 1. Instruction has been issued to the Task Force for submitting report on the feasibility of the site. 	<ul style="list-style-type: none"> • Proposal for land has been received • The Task Force Committee is conducting further feasibility study of the identified land.
Jowai	West Jaintia Hills	-	-	New Expression of Interest floated on 1 st August 2024, as the proposals received earlier were not feasible	<ul style="list-style-type: none"> • Land has been identified at Umlamat Elaka Jowai. • Environmental Clearance is being initiated.



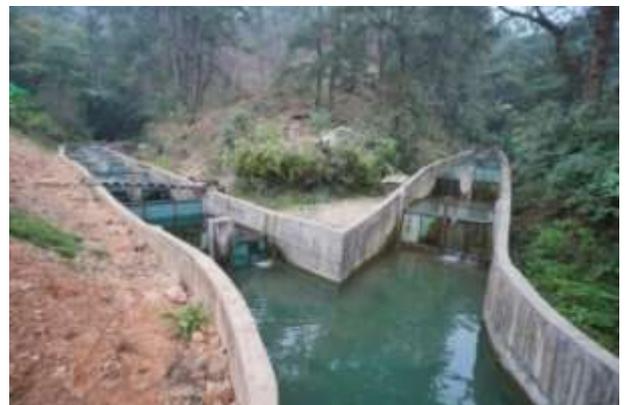
TABLE 6: Existing & Functional Liquid Waste Management Facilities

Sl. No	Location	Sep-24		Present Status	
		Type of Facility	Capacity (MLD)	Type of Facility	Capacity (MLD)
A	Shillong Municipal Board (SMB)				
1	Police Bazaar Shillong, Marriott	STP	0.25	STP	0.25
2	Polo Municipal Market, Shillong	STP	0.05	STP	0.05
3	Polo Market, Shillong	STP	0.075	STP	0.075
4	Parking lot Anjalee, Shillong	STP	0.06	STP	0.06
5	Marten, Shillong	FSTP	0.115	FSTP	0.115
6	Behind SMB Quarter, Shillong	FSTP	0.35	FSTP	0.35
7	Outfall, Shillong	Nallah In-situ remediation	1.27	Nallah In-situ remediation	1.27
8	Private Establishments			STP	0.092
9	Private Establishments			ETP	3.4
	Total SMB		2.17		5.662
B	Tura Municipal Board (TMB)				
1	Doldegre, Tura	FSTP	0.05	FSTP	0.05
2	Private Establishments			ETP	0.06
	Total TMB		0.05		0.11
C	Jowai Municipal Board (JMB)				
1	Sabah Muswang, Jowai	FSTP	0.055	FSTP	0.055
2	Outfall, Jowai	Nallah In-situ remediation	0.65	Nallah In-situ remediation	0.65
3	Private Establishments			ETP	0.11
	Total JMB		0.705		0.815
D	Williamnagar Municipal Board (WMB)				
1	Balsrigittim, Williamnagar	FSTP	0.03	FSTP	0.03
	Total WMB		0.03		0.03
E	Resubelpara Municipal Board (RMB)				
1	Resubelpara Municipal office	FSTP	0.03	FSTP	0.03
	Total RMB		0.03		0.03
F	Baghmara Municipal Board (BMB)				
1	Civil Hospital, Baghmara	FSTP	0.015	FSTP	0.015
	Total BMB		0.015		0.015
G	Nongpoh Town Committee (NTC)				
1	Private Establishments			ETP	0.037
	Total NTC				0.037
H	Mairang Town Committee (MTC)				
1	Private Establishments			ETP	0.03
	Total MTC				0.03
	Grand Total		3.00		6.729


TABLE 7: Other Liquid Waste Treatment Facilities Being Undertaken

Location	July 2024 Status	March 2025 Updated Status
Nallah In Situ Remediation: Shillong		
i. Pomdngiem Drain (also referred as Wah Thangnsniang Drain)	1.27 MLD of grey water is being treated by operational of the Nallah In - situ Remediation	1.27 MLD of grey water is being treated by operational of the Nallah In - situ Remediation
ii. Oakland Drain		
iii. Lawmali Drain		
iv. Wahingdoh – Rai-mohan Drain		
v. Polo Drain		
Nallah In Situ Remediation: Jowai		
i. SyntuKsiar (near Myntwa Stream)	So far, treatment of 0.65 MLD of grey water is being initiated by Nallah In- situ Remediation Plants installed in Jowai.	So far, treatment of 0.65 MLD of grey water is being initiated by Nallah In- situ Remediation Plants installed in Jowai.
ii. Panaliar		
iii. Caroline Colony		
iv. Ladthadlaboh west		
v. Khimusniang		
vi. Umshangiar		
vii. lawmusniang		
viii. Mynthong1		
ix. Mynthong2		
x. PanaliarMutong		
xi. Liar KdongtreriatPanaliar		

* The Treatment infrastructure was installed recently and periodic test will be conducted to check its effectiveness.

Nallah In Situ Remediation: Jowai




Nallah In Situ Remediation: Shillong



Inspection of Nallah In Situ Remediation: Shillong




TABLE 8: Status of Liquid Waste Management Projects Under Consideration

SN	Particulars	Approved no.	Approved Capacity/ numbers	Remarks
1	Desludging Vehicles	8	8 Nos	<ul style="list-style-type: none"> ➤ 2 Cesspools tankers were purchased by. <ol style="list-style-type: none"> 1. Williamnagar Municipal Board. 2. Resubelpara Municipal Board. ➤ Tura Municipal has placed an order for procuring a cesspool. ➤ Tendering process is in progress for other ULBs.
2	STPs	8	21.5 MLD	1. ULBs has identified land for setting up of STPs.
3	I & D (Interception & Diversion Drains)	8	23 KMs	2. Feasibility study to be conducted.
4	Rambyrthai, Jowai	1	540 KLD	1. DPR is under examination.



Table 9: Status of the Onsite STPs

Location	No of Treatment Plants	Capacity	Status	
			Jul-24	Mar-25
STP:			Jul-24	Mar-25
i. Municipal filling point, Kenches Trace	1	3.17 MLD	99%	<p>Trial run of the onsite STPs have been conducted. However, since they were earlier envisaged to treat the outfalls which is mixed with storm, springs and stream water, it was found out that the operation of the plants becomes practically challenging as constant pumping of the outfall water has to be carried out. Therefore, a re-engineering of the system is necessary and have been undertaken to facilitate treatment of wastewater exclusively. Diversion drains are being constructed to channelize the black and grey water only to the constructed STPs and the revised timeline for operationalizing these STPs is October 2025.</p>
ii. Junction of Wahingdoh and Umkhrah	1	7.12 MLD	99%	
iii. Junction of Wahdasoi and Umkhrah	1	0.85 MLD	99%	
iv. By the site of Wahpomdngiem behind SMB Complex at Bishop Cotton Road	1	2 MLD	99%	
Total	4	13.07 MLD		



ANNEXURE V: COMPOST QUALITY TEST REPORT



FARE LABS Private Limited (Testing Division)
Location 1 (Permanent Facility)
 L-17/3, DLF Phase-II, IFFCO Chowk,
 M.G. Road, Gungram - 122 002, Haryana, INDIA.
 Tel. : +91-124-4223207-08, 4034205 | Cell : +91-9289351688
Location 1 (Permanent Site Facility)
 D-16, Infocity Ph.-II, Sec-33, Gungram - 122001, Haryana, INDIA.
 Tel. : +91-124-4057437 | Cell : +91-9289351688
 Email : farelabs@farelabs.com | Website : www.farelabs.com

TEST REPORT

Issued to :

Shillong Municipal Board
 Marten Waste Processing & Disposal Site Marten
 Mawlai Nonkwar, Shillong-793017
 Meghalaya, India

J.O. No. : FR20240910-001-001
 ULR Code : TC5503 24 7 00000248 F
 Report Date : 16-09-2024
 Sample Receipt Date : 10-09-2024
 Account Manager : BD Team 1
 Credit Manager : Gulab/Septesh



Customer Provided Information:#

Nature/Name of the Sample

: Compost

Laboratory Provided Information:

Sample Quantity & Packaging

: 1x1.102kg, Sealed Polypack

Date of Performance of Test

: 10th - 16th Sep, 2024

Method of Sampling

: The Sample is provided by Shillong Municipal Board through Courier.



Analysis Report

S. No.	Parameters	Unit	Test Results	FCO, 1985	Method
Physical Analysis					
1	Colour	--	Dark Colour	Not Specified	Visual
2	Odour	--	No Foul Odour	Not Specified	Organoleptic
Chemical Analysis					
1	C:N Ratio	--	18.02	Not Specified	FCO-1985
2	Conductivity	dS/m	0.8650	Not Specified	FCO-1985
3	Moisture	% by Wt.	8.98	NMT-25	FCO-1985
4	Total Nitrogen	% by wt.	0.87	Not Specified	FCO-1985
5	Total Potash as K ₂ O	% by Wt.	0.90	Not Specified	FCO, 2014
6	Total organic Carbon (on dry Weight basis)	% by Wt.	15.68	NLT-12	FCO-1985
7	pH	--	6.99	6-8	FCO-1985

Authorised Signatory
 D Mathur, Director

Page 1 of 3

NOTE: The laboratory accepts the responsibility for content of report. The results contained in this test report pertain only to the sample tested not for the whole lot. Test report shall not be reproduced except in full, without written approval of the laboratory. This report is intended only for your guidance, and not for legal purpose, commercial decision, and for advertisement. Samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified. Any complaints about this report should be communicated in writing within 7 days of issue of this report. Total liability of FARELABS Pvt. Ltd. is limited to invoice amount only. The recipient of this report is requested to kindly confirm with FARE Labs, the authenticity and genuineness of this report at farelabs@farelabs.com. FARE Labs is not responsible for any unconfirmed Test Report. If you have any complaint/feedback regarding the sample collection/testing/test report, please send an email at farelabs@farelabs.com and call at +91 9310884033.
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ISO 9001:2015

ISO 14001:2015

ISO 45001:2018

ISO / IEC 27001:2013

Digitally Signed



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 Tel. : +91-124-4057437 | Cell : +91-9289351688
 Email : farelabs@farelabs.com | Website : www.farelabs.com

TEST REPORT

Issued to :
Shillong Municipal Board
 Marten Waste Processing & Disposal Site Marten
 Mawlai Nonkwar, Shillong-793017
 Meghalaya, India

J.O. No. : FR20240910-001-001
 ULR Code : TC5503 24 7 00000248 F
 Report Date : 16-09-2024
 Sample Receipt Date : 10-09-2024
 Account Manager : BD Team 1
 Credit Manager : Gulab/Septesh



Customer Provided Information:#

Nature/Name of the Sample

: **Compost**

Laboratory Provided Information:

Sample Quantity & Packaging

: 1x1.102kg, Sealed Polypack

Date of Performance of Test

: 10th - 16th Sep, 2024

Method of Sampling

: The Sample is provided by Shillong Municipal Board through Courier.



Analysis Report

S. No.	Parameters	Unit	Test Results	FCO, 1985	Method
Pathogens					
1	E.coli	per g	Absent	Absent	FL/SOP/B/M-4
Microbiological Analysis					
1	Salmonella sp.	per 25g	Absent	Absent	FL/SOP/B/M-5

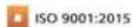
BLQ = Below Detection Limit **LOQ** = Limit of Quantification **NMT**= Not More Than
Inference: The tested sample **conforms** to FCO, 1985 w.r.t. above tests.

Meenakshi Bakshi
Authorised Signatory
 Ms. Meenakshi Bakshi, Scientist B

Page 3 of 3

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*****End of Report*****



Digitally Signed

FL/T/GEN/F45





DIVISION OF SYSTEM RESEACH AND ENGINEERING
ICAR RESEARCH COMPLEX FOR NEH REGION
UMROI ROAD, UMIAM – 793 103
MEGHALAYA



F. NO, DSRE/2/RC/2022-23/..... 23.09.2022

Analytical report

Nature of sample : Compost Samples
 Received from : The Chief Executive Officer,
 Shillong Municipal Board,
 Bishop Cotton Road,
 Shillong -793 001, Meghalaya

Ref: No. SMB/PW/O&M MARTEN/CP/3/2022-23/03 dated Shillong 4th August 2022

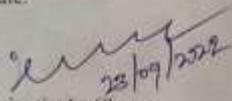
Parameters analyzed : As below

S. No	Parameters	Values
1	pH	9.03
2	Total Organic Carbon (Percent)	16.34
3	Total Nitrogen (Percent)	2.17
4	Total Phosphorus (Percent)	1.10
5	Total Potassium (Percent)	1.65
6	Total sulphur (percent)	1.19
7	Total calcium + Magnesium (percent)	0.15
8	Total zinc (ppm)	256
9	Total copper (ppm)	59.1
10	Total iron (ppm)	3456
11	Total manganese	50.8

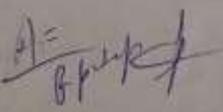
Note:

The above results are communicated with the following conditions

- The results indicate only the actual content of the parameters requested by the company/ individual.
- In no way this can be claimed as complete composition/ makeup of the sample.
- This communication cannot be treated / recommended as certificate.


 23/09/2022
 Scientist In-Charge
 Analytical Services

***** End of the Report *****



ICAR
 ICAR Research Complex
 Umroi Road UMIAM
 Shillong - 793 103
 Date: 26/9/22
 Time: 20/9/22



ANNEXURE VI: WASTE CHARACTERIZATION REPORT



To,
The Chief Executive Officer,
Shillong Municipal Board,
Shillong, Meghalaya.

Dated: 11th March, 2025

Subject: Work Progress of Bio-Mining of Legacy Waste at the Dumpsite in Marten, Shillong

Reference: Work Order No. DUA (U) Tech/74/2024/37

Dear Sir,

I hope this letter finds you in good health and spirits. I am writing to inform you about the work progress of the project regarding the Bio-mining of legacy waste at the dumpsite in Marten, Shillong. Please find below the details.

1. Introduction

The bio-mining of legacy waste at the Marten dumpsite in Shillong commenced on 19th June 2024 as per Work Order No. DUA (U) Tech/74/2024/37. This report outlines the progress made in the first month of operations, including the bifurcation of materials processed.

2. Project Overview

The primary objective of the bio-mining project is to reclaim land by processing legacy waste and segregating it into different categories for recycling, reuse, or safe disposal. The project aims to improve environmental conditions and reduce health hazards associated with the dumpsite.

3. Operations and Progress

3.1 Initial Setup

- **Mobilization of Equipment and Manpower:** All necessary machinery and labor were mobilized to the site before the start date.
- **Site Preparation:** Initial site preparation, including the setup of operational zones, was completed promptly.

3.2 Waste Processing

- **Start Date:** 19th June 2024
- **End Date (Reporting Period):** 14th February, 2025
- **Total Waste Processed:** 109424.748 MT

CALL AND FIX

No 10, 2nd Floor, Rupali Path, RGB Road, Guwahati, Assam, 781024
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(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining | Fresh Waste | Bio Medical Waste | Landfill Management Etc)



You Demand, We Deliver...



AN MSME REGISTERED AND ISO CERTIFIED COMPANY

Month	Total Waste Processed
June	5728.19 MT
July	16495.00 MT
August	14357.26 MT
September	16095.07 MT
October	14893.24 MT
November	15814.555 MT
December	13367.278 MT
January	12674.155 MT
February	11077.00 MT
Total	120501.748 MT

3.3 Weighing Report and Material Bifurcation

The following bifurcation of materials was achieved during the reporting period:

1. **Refuse-Derived Fuel (RDF): 7.5%**
2. **Construction & Demolition Waste (C&D), 6.5%**
3. **Moisture Loss: 24%**
4. **Inert : 62 %**

4. Detailed Analysis

4.1 RDF (7.5%)

Refuse-Derived Fuel accounted for 7.5% of the total waste processed. This material will be sent to facilities where it can be used as an alternative fuel source, reducing dependency on traditional fossil fuels.

4.2 C&D Waste (6.5%)

C&D Waste, 6.5% of the total processed material.

4.3 Moisture Loss (24%)

Moisture content in the waste contributed to a 24% reduction in overall mass. Effective management of moisture is crucial for accurate waste assessment and further processing.

4.4 Inert Waste (62%) Inert waste comprised the majority at 62%. This material, which cannot be decomposed or recycled, will be safely disposed of or used for land reclamation purposes.

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5. Challenges and Mitigation

- **Weather Conditions:** Occasional heavy rainfall affected the efficiency of operations. Measures such as covering the waste with tarpaulins and creating proper drainage systems have been implemented.
- **Labor Availability:** Ensuring a consistent labor force has been challenging. Steps are being taken to maintain a stable workforce through contractual agreements and incentives.

6. Conclusion

The bio-mining project at the Marten dumpsite has made significant progress in the last few months of operations. With the continuation of these efforts and the implementation of planned improvements, we expect to achieve our goals of environmental reclamation and improved public health standards. Also the disposal of RDF is going on a regular basis.

Please refer to the attached weighing report for detailed data on the weight and distribution of materials processed during the reporting period.

Yours sincerely,

Authorized for,



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(Civil Construction & Water Supply | Manufacturing of MSW Plants & Machineries | Legacy Waste Bio-mining |
Fresh Waste | Bio Medical Waste | Landfill Management Etc)



ANNEXURE VII: LIST OF COMMERCIAL ESTABLISHMENTS HAVING INSTALLED STPs & ETPs

Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngngad, Shillong - 793014

Website : <http://megspcb.gov.in>



No.MSPCB/SWM-16/Vol-IV/2023/2024-2025/95

Dated Shillong the 7th March, 2025

To

✓
Shri P.K. Boro (MCS)
Director,
Urban Affairs Department
Meghalaya, Shillong

Sub: Matter relating to O.A 606/2018 – STP/ETP, Data– reg.

Ref: File No.DUA/P/50/2018/Pt-V/172 Dated: 04.02.2025.

Sir,

With reference to the subject cited above, please find enclosed herewith the information in the required format regarding the STP/ETP installed by the various hotels, hospitals and other institutions across the Urban Local Bodies of Meghalaya for your kind information and necessary action.

Enclosed: as stated.

Yours faithfully


(SHRI R. NAINAMALAI, IFS)
CHAIRMAN

Meghalaya State Pollution Control Board
Shillong

Memo No.MSPCB/SWM-16/Vol-IV/2023/2024-2025/95-A

Dated Shillong the 7th March, 2025

Copy to:

1. P.A. to the Commissioner & Secretary to the Govt. of Meghalaya, Urban Affairs for kind information.
2. State Mission Director, Swachh Bharat Mission, Urban for kind information and necessary action.
3. Chief Scientist, MSPCB for information and necessary action.


CHAIRMAN

Meghalaya State Pollution Control Board
Shillong



Liquid Waste Management

Shillong Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Maxim Infrastructure & Real Estate(P) Limited	STP	250000
2	M/s Woodland Hospital	STP	2000
3	M/s Aura Hotel P Ltd	STP	90000
4	Origin Diagnostic Laboratory	ETP	500
5	M/s Hotel Holiday Hills	ETP	2,700
6	M/s AM BED AND BREAKFAST	ETP	1,440
7	KFC Restaurant (a Unit of Devyani International Ltd)	ETP	3,500
8	M/s Kerry's (Bakers & Confectioners)	ETP	600
9	M/s Royal Residency	ETP	2,340
10	M/s Elegance Guest House	ETP	1,080
11	M/s The Loft	ETP	2,160
12	M/s SWEETY RESTAURANT AND FAMILY	ETP	3,150
13	M/s Banalari Pine Inn	ETP	3,840
14	M/s Mix Chana	ETP	1,200
15	M/s Rancee Bed & Breakfast	ETP	720
16	M/s Inequale Food Hub	ETP	2,520
17	M/s Vanagleda Guest house	ETP	3,200
18	M/s Mithaas	ETP	1,680
19	M/s Pranabananda Sevaniketan	ETP	500
20	M/s M.G Car Wash	ETP	750
21	M/S CHANGWOO RESTAURANT	ETP	2,100
22	M/s Devyani International Limited	ETP	5,600
23	M/s the Heritage Club-Tripura Castle	ETP	3,720
24	M/s Shotz's Bar	ETP	1,680
25	M/s Aashiyana Guest house	ETP	980
26	M/s Jeeve's Food Corner	ETP	2,520
27	M/s Blue Ribbon Bakery Café	ETP	1,120
28	M/s Picasa Homestay	ETP	1,980
29	M/s Aura Hotel P Ltd	ETP	10,000
30	M/s Memorial Clinic	ETP	1,000
31	M/s Rynsan	ETP	2,810
32	M/s Hotel Highway Inn (Expansion)	ETP	900
33	M/s Promudini Guest House	ETP	1,620
34	M/s Stay at Jo's guest house	ETP	1,080
35	M/s Travellers Hub	ETP	2,160
36	M/s Hotel Aiupa	ETP	4,620
37	M/s Zerla's Bakery	ETP	300



38	M/s Food Corner	ETP	700
39	M/s Petal Guest House	ETP	2,700
40	M/s Woodland Hospital Block-D Annex Extension	ETP	5,760
41	M/s LPL Centre Point	ETP	7,980
42	Reid Provincial Chest Hospital	ETP	39,060
43	M/s F. Lyngkhoi automobile workshop	ETP	3,750
44	M/s Kaizun bed and breakfast	ETP	1,260
45	M/s Salasar fooding and sweets	ETP	2,800
46	M/s HN Guest House	ETP	4,460
47	M/s The Taproom Bar	ETP	4,200
48	Cherry Bean	ETP	2,800
49	M/s RAMKRISHNA MISSION CHARITABLE DISPENSARY	ETP	200000
50	MERIDA DIAGNOSTIC LABORATORY	ETP	500
51	APOLLO TRINITY MEDICAL CENTRE	ETP	2000000
52	M/s Devyani International (KFC)	ETP	5,600
53	M/s Hotel Polo Towers	ETP	11,450
54	M/s Tibet Kitchen Restaurant	ETP	2,100
55	M/s HEIGA HOTEL	ETP	6,360
56	M/s Devyani International Ltd. (Pizza hut)	ETP	2,940
57	M/s Orchid Annex	ETP	7,440
58	M/s Bansara Eye Care	ETP	500
59	Bethany Hospital	ETP	31,500
60	M/s Ashirwaad Sweets	ETP	1,400
61	Ganesh Das Hospital, Shillong	ETP	72,000
62	M/s Hotel City View Inn	ETP	7,200
63	M/s Hotel J.K International	ETP	3,240
64	M/s Hotel Highway inn	ETP	900
65	M/s Cross Road Guest House (fromerly known as M/s NA I MEI GUEST HOUSE)	ETP	1,440
66	M/s Hotel Alpine Continental	ETP	7,680
67	M/s Vanessa Lake View Inn	ETP	4,270
68	M/s Hotel Pine Borough	ETP	12,400
69	M/s Nats Restaurant	ETP	5,760
70	M/s KIMBERLY RESTAURANT	ETP	2,380
71	M/s Hotel Island Park Residency	ETP	2,160
72	M/s Hotel Barbareek Inn	ETP	8,640
73	M/s Diagno Tech Patholab	ETP	500
74	M/s Hotel Magnum	ETP	2,520
75	M/s Stay Inn Guest House	ETP	1,620
76	M/s Lamee Multi-cuisine Restaurant	ETP	4,200
77	M/s O.B. Hotel	ETP	7,100



78	M/s The EEE CEE Hotel and (Evening Club)	ETP	4,480
79	M/s Naz Restaurant	ETP	1,680
80	M/s Baba Tourist Lodge	ETP	2940
81	M/s Chennai Junction	ETP	1680
82	M/s Hongkong Restaurant	ETP	3640
83	M/s Barbeque Chinese Restaurant	ETP	2520
84	The Shillong Club Ltd	ETP	2940
85	M/s Regal Restaurant	ETP	4200
86	M/s City Hut Family Dhaba	ETP	3150
87	M/s Bamboo Hut Restaurant	ETP	4200
88	M/s Neolith Restaurant	ETP	3500
89	M/s Earle Holiday home	ETP	2100
90	M/s Hotel Rainbow	ETP	4200
91	M/s Jubilant Foodworks Ltd (Domino Pizza)	ETP	4200
92	M/s Golden Earth Hotel-Cum Restaurant	ETP	6920
93	M/s Hotel Indiana	ETP	3060
94	M/s Hotel Gateway (formerly known as Silk Route Hotel & Resort Pvt Ltd)	ETP	7140
95	M/S Hotel Seven Sisters	ETP	4900
96	M/s Trust Confectionery	ETP	300
97	EEE CEE Restaurant	ETP	2380
98	M/s Hotel Embassy	ETP	6400
99	M/s Assembly Hotel	ETP	4040
100	M/s Bonnie Guest House	ETP	4740
101	M/s Rice Bowl Restaurant	ETP	1680
102	M/s Hotel Lotus	ETP	1800
103	M/s Anand Hotel	ETP	4200
104	M/s Vaishali Restaurant	ETP	1050
105	M/s Suruchi Restaurant	ETP	3500
106	M/s Hariom Hotel	ETP	3080
107	M/s Oriental Restaurant & Bar	ETP	5600
108	M/S BNCS CAFÉ	ETP	1400
109	M/s The Cottage	ETP	540
110	M/s Dr. H. GORDON ROBERTS HOSPITAL	ETP	63000
111	M/s A.P.R. GUEST HOUSE	ETP	900
112	M/s THE PEAR TREE(B&B)	ETP	720
113	M/s Kalpatru Tea Stall	ETP	1400
114	M/s Nazareth Hospital	ETP	69480
115	M/s Heal & Smile Dental & Medical Centre	ETP	5000
116	M/s Hotel Shantiniketan	ETP	7200
117	M/s Hotel Grace	ETP	7200
118	M/s Centre Point Hotel	ETP	9220



119	M/s Greenland Hotel	ETP	1820
120	M/s Pinewood Hotel	ETP	12100
121	M/s Hotel Heritage	ETP	2160
122	M/s Monsoon Hotel	ETP	7160
123	M/s Majestic Hotel	ETP	4620
124	M/s Swad Suruchi	ETP	1050
125	M/s Paul Restaurant	ETP	2520
126	M/s State Convention Centre	ETP	14100
127	Civil Hospital Shillong	ETP	108000
128	M/s Ashutosh Inn	ETP	1680
129	M/s Jubilant Foodworks Ltd.	ETP	25
130	M/s Hotel Poinisuk	ETP	10300
131	M/s Cafe Eat HOTBOX RESTAURANT	ETP	1820
132	M/s Hotel Aashiyana	ETP	1440
133	M/s Krishna Sweets (Formerly M/s Everest Restaurant)	ETP	1680
134	M/S K.D ENTERPRISE	ETP	10,000
135	M/s Pratima Hotel	ETP	1960
136	M/s R.DOWN HILL CITY GUEST HOUSE	ETP	1920
137	M/s LADY BIRD LODGE,	ETP	3710
138	M/s The Wok	ETP	1680
139	M/s The Wok	ETP	3080
140	M/s Yalana Hotel	ETP	3850
141	M/s Hotel Pegasus Crown	ETP	7800
142	M/s Hotel Hill Star	ETP	6580
143	M/s SERINE RESTAURANT cum BAR	ETP	2380
144	M/s Woodland Hospital	ETP	28800
145	M/s Delhi Hotel	ETP	2160
146	M/s Hotel Rajtilak	ETP	2700
147	M/s Hotel Serene	ETP	3500
148	M/s Volga Mistan Bhandar	ETP	1960
149	M/s Hotel Swastik	ETP	3420
150	M/s Living Roof Guest House & Café	ETP	6510
151	M/s Best Holiday Inn Guest House	ETP	4360
152	M/s Hotel Natraj	ETP	480
153	M/s Hotel Golden Peak "The Quad"	ETP	1620
154	M/s Sunrise Guest House	ETP	1260
155	M/s Woodland Guest House	ETP	1260
156	M/s Rajhans Hotel	ETP	4320
157	M/s Marba Hub (M Crown Hotel)	ETP	12400
158	M/s ELDORADO GUEST HOUSE,	ETP	3640
159	M/s Laxmi Hotel	ETP	1680
160	M/s White Orchid Guest House	ETP	1260



161	M/s Hotel Blue Pine	ETP	1620
162	M/s Highwinds Guest House	ETP	3420
163	M/s Hotel Shubham	ETP	3600
164	M/S AVISAAR Guest House	ETP	1980
165	The Fruit Preservation Centre	ETP	5000
166	M/s Roi-Ki (formerly known as M/s Hotel Blue Mount)	ETP	2160
167	M/s Nodrowell & Daughter	ETP	300
168	M/s Annapurna Restaurant	ETP	980
169	M/s Tango Bar & Restaurant	ETP	2800
170	M/s Grove Eatery	ETP	2800
171	M/s Hotel Elgin	ETP	10000
172	M/s Hotel Utsav	ETP	2340
173	M/s Delhi Mistan Bhandar	ETP	4200
174	M/s Hotel Meghalaya	ETP	2700
175	M/s Red Rice Restaurant	ETP	910
176	M/s Anupama Restaurant	ETP	1260
177	M/s Atithi Guest House	ETP	6480
178	M/s R.K'S City Hub	ETP	2700
179	M/s Prakash Hotel & Restaurant	ETP	5040
180	M/s Bramhome Guest House	ETP	900
181	M/s Little Chef Bakery	ETP	1500
182	M/s Garden Hotel	ETP	7200
183	M/s Payal Tourist Hotel	ETP	2520
184	M/s Godwin Hotel	ETP	5400
185	M/s Ambassador Hotel	ETP	2340
186	M/s Subhujan Restaurant	ETP	980
187	M/s Great Wall Restaurant	ETP	980
188	M/s Palace Centre Point	ETP	4760
189	M/s Maxim Infrastructure & Real Estate(P) Limited	ETP	32760
190	M/s R.B'S Bakery	ETP	
191	M/s Shaurya Inn	ETP	1980
192	M/s J.K.R. RESIDENCY	ETP	2160
193	M/s New Stay in Guest House	ETP	1980
194	M/s Eden Restaurant	ETP	3920
195	M/s Kaochen Restaurant	ETP	1960
196	M/s Splendid Restaurant	ETP	7000
197	The Director of Printing & Stationery, Govt. of Meghalaya	ETP	900
198	M/s HOTEL SAPPHIRE	ETP	4500
199	M/S UNIQUE SWEETS & SNACKS	ETP	1470
200	M/s Swich Café	ETP	2100
201	M/s Catherine Mynsong Motor Works	ETP	600
202	M/s New World Restaurant	ETP	10500
203	M/s Tsering Restaurant	ETP	1960



204	M/s Hotel Anuradha	ETP	3240
205	M/s Rozo Restaurant	ETP	2380
206	M/s Yousen Restaurant	ETP	1680
207	M/s sharma Tea Stall	ETP	2240
208	M/s Radhune (Rice Shop)	ETP	2380
209	M/s AMM CEE Café (Fast Food)	ETP	840
210	M/s Sharma Bhojanalaya	ETP	1260
211	M/s New Chanching Restaurant	ETP	2800
212	M/s Stash Restaurant	ETP	2380
213	M/s Maa Kali Hotel	ETP	700
214	M/s Tasty Buds Restaurant	ETP	1750
215	M/s Hotel Shantineketan	ETP	7200
216	M/s Kimfa Restaurant	ETP	2800
217	M/s Highway Lodge Hotel	ETP	5400
218	M/s Bombay Biites	ETP	3080
219	M/s Palace Restaurant Motphran	ETP	4200
220	M/s Dunhill Food Products	ETP	4000
221	M/s Daman Restaurant	ETP	280
222	M/s J.S. Bakery & Confectionery	ETP	300
223	M/s Woodland Nursing Home	ETP	35000
224	Bombay Bites	ETP	7920
225	M/s Hong Kong, G.S.Road, Police bazar-1	ETP	3780
226	M/s Wong Garden	ETP	4200
227	YOUN SEN RESTAURANT	ETP	1000
228	NEW GHANCHING RESTAURANT	ETP	2800
229	M/S Swish Café Shoppers Cave	ETP	2100



Jowai Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Wanpynsuk Passah	ETP	1500
2	M/s P.R. Car Wash	ETP	1000
3	M/s Rymbai Car Wash	ETP	
4	M/s P.B Bang Car Wash	ETP	1500
5	M/s Paradiso Restaurant	ETP	2240
6	M/s Yutran Inn (Formerly Known M/s Jowai Uptown Homestay)	ETP	2340
7	M/s K.K Dhaba	ETP	1400
8	M/s Wanlang Najjar Car Wash	ETP	1500
9	M/s Hyperfuse Restaurant	ETP	1270
10	M/s Phawa Car Wash	ETP	500
11	M/s Ri Waa's Food Corner	ETP	500
12	M/s Laloo Car Wash	ETP	750
13	Blue Heaven	ETP	4760
14	CHAIAPPS	ETP	1500
15	Amity Restaurant	ETP	1500
16	M/S COMPASSION CLINIC LABORATORY	ETP	500
17	M/s 100 Bedded MCH Hospital	ETP	18000
18	M/s JERITA RYMBAI CAR WASH	ETP	1000
19	M/s CITY DIAGNOSTIC AND MEDICAL HALL	ETP	500
20	M/s Elijoyce Auto	ETP	2700
21	M/s G.H.M Guest House	ETP	8520
22	M/s Broadway Hotel & Restaurant	ETP	2200
23	M/s HAVEN'S COVE	ETP	2300
24	M/s MRK3 Tyrchi Inn	ETP	2300
25	Animal Husbandry & Veterinary Department	ETP	5000
26	M/s Dr NORMAN TUNNEL HOSPITAL	ETP	28800
27	M/s Starline Fooding & Loodging	ETP	8440
28	M/s WARLESTINA RYMBAI CAR WASH	ETP	1500
29	M/s Shallam Car wash	ETP	1500



Jowai Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Wanpynsuk Passah	ETP	1500
2	M/s P.R. Car Wash	ETP	1000
3	M/s Rymbai Car Wash	ETP	
4	M/s P.B Bang Car Wash	ETP	1500
5	M/s Paradiso Restaurant	ETP	2240
6	M/s Yutran Inn (Formerly Known M/s Jowai Uptown Homestay)	ETP	2340
7	M/s K.K Dhaba	ETP	1400
8	M/s Wanlang Najjar Car Wash	ETP	1500
9	M/s Hyperfuse Restaurant	ETP	1270
10	M/s Phawa Car Wash	ETP	500
11	M/s Ri Waa's Food Corner	ETP	500
12	M/s Laloo Car Wash	ETP	750
13	Blue Heaven	ETP	4760
14	CHAIAPPS	ETP	1500
15	Amity Restaurant	ETP	1500
16	M/S COMPASSION CLINIC LABORATORY	ETP	500
17	M/s 100 Bedded MCH Hospital	ETP	18000
18	M/s JERITA RYMBAI CAR WASH	ETP	1000
19	M/s CITY DIAGNOSTIC AND MEDICAL HALL	ETP	500
20	M/s Elijoyce Auto	ETP	2700
21	M/s G.H.M Guest House	ETP	8520
22	M/s Broadway Hotel & Restaurant	ETP	2200
23	M/s HAVEN'S COVE	ETP	2300
24	M/s MRK3 Tyrchi Inn	ETP	2300
25	Animal Husbandry & Veterinary Department	ETP	5000
26	M/s Dr NORMAN TUNNEL HOSPITAL	ETP	28800
27	M/s Starline Fooding & Loodging	ETP	8440
28	M/s WARLESTINA RYMBAI CAR WASH	ETP	1500
29	M/s Shallam Car wash	ETP	1500



Liquid Waste Management

Tura Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	Tura Municipal Board	Septage Treatment Plant	50KLD
2	M/s Marak Car Servicing Centre	ETP	2250
3	M/s WILLIAM ENTERPRISE	ETP	2250
4	M/s AIBASA LABORATORY	ETP	500
5	M/s Splash Car Wash	ETP	2250
6	M/s Paramount Hotel (Complex/Resort)	ETP	1800
7	Tura Christian Hospital	ETP	12600
8	M/s Holy Cross Hospital	ETP	18000
9	M/s Hotel Natraj	ETP	3780
10	M/s Nokrek Servicing Centre	ETP	1200
11	M/s Car Washing Centre	ETP	1500
12	M/s Rajkamal Hotel	ETP	6020
13	M/s Sundare Hotel	ETP	5700

**Liquid Waste Management**

Nongpoh Town Committee			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Bethany Hospital Outreach	ETP	16,560
2	Nongpoh Civil Hospital	ETP	18000
3	M/s Automobile Servicing Centre OF Shri Eric Kevenson Makri	ETP	2250
4	M/s Clinic cum diagnostic Center	ETP	500



Liquid Waste Management

Resubelpara Municipal Board			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	M/s Garo Hills Beverages	ETP	5000
2	M/s Health Care Diagnostic Centre	ETP	1000

Liquid Waste Management

Mairang Town Committee			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	Makarios Medical Center	ETP	2000
2	M/s Holy Cross Health Center	ETP	9000
3	Mairang Civil Hospital	ETP	18000

Liquid Waste Management

Nongstoin Town Committee			
Sl.No	Name of the Establishment	Type of Treatment Facility	Capacity of the Plant Installed (in Litres)
1	St. Joseph's Hospital	ETP	2000



ANNEXURE VIII: RING FENCED ACCOUNT DETAILS

Table 10: Current Status

FUNDS COMMITTED:		
1	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	60.53 Cr
2	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
	Total	147.35 Cr
EXPENDITURE INCURRED:		
3	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	86.82 Cr
4	Amount utilized from Ring Fenced Account for Solid and Liquid Waste Management	21.52 Cr
	Total	108.34 Cr
FUNDS AVAILABLE: (Balanced)		
5	Balance funds available in Ring Fenced Account	39.01 Cr

Bank Details of Ring Fenced Account

		Account Branch : MEGHALAYA SECRETARIAT Address : CRESCENS BUILDING , MG ROAD , OPPOSITE MEGHALAYA SECRETARIAT, SHILLONG City : SHILLONG 793001 State : MEGHALAYA Phone No. : 18002025161 RTGS/NEFT IFSC : HDFC0004727 MICR: 793240007 Email : DGASHILLONG@YAROO.CO
SMIC020723271322 	M/S. MEGHALAYA NGT ACCOUNT C/O MEGHALAYA NGT ACCOUNT DIRECTORATE OF URBAN AFFAIRS RAITONG BUILDING SECRETARIAT HILL SHILLONG MEGHALAYA INDIA - 793001 JOINT HOLDERS : Nomination : Not Registered	OD Limit : 0.00 Currency : INR Cust Id : 226661054 Pr. Code: 1112 Br. Code: 4727 Account No. : 50200077544013 GOVERNMENT A/C open date : 27/01/2023 Account Status : REGULAR



Table 11: Summary of Progress in Depositing Sums in the “Ring-Fenced Account”

	A	B	C	D
I	Funds Committed for Solid Waste Management in Urban Area	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste
1	15 th Finance Commission	8,13,39,422.00	8,80,58,925.00	2,33,02,009.00
2	Grant in Aid	16,50,46,102.00	-	7,81,36,795.00
3	Swachh Bharat Mission (Urban)	72,222.00	-	-
4	Smart City	0	16,00,00,000.00	-
5	Environmental Compensation for Solid and Liquid Waste Compensation for Jowai	10,00,00,000.00	-	-
6	State Fund	12,00,00,000.00		
	Sub Total 1	46,64,57,746.00	24,80,58,925.00	9,90,35,984.00
II	Funds Committed for Liquid Waste Management in Urban Area			
1	15 th Finance Commission	13,86,54,019.00	69,29,600.00	11,37,22,161.00
2	Grant-in-Aid	-	19,59,63,215.00	-
3	Swachh Bharat Mission (Urban)	2,22,222.00	-	-
4	Smart City	-	19,31,00,000.00	-
5	AMRUT	-	22,41,04,164.00	-
	Sub Total 2	13,88,76,241.00	62,00,96,979.00	11,61,24,981.00
	TOTAL (1+2)	60,53,33,987.00	86,81,55,904.00	21,51,60,965.00
	GRAND TOTAL (column B+C)	1,47,34,89,891.00 (Rupees One Hundred Forty Seven Crore Thirty Four Lakhs Eighty Nine Thousand Eight Hundred and Ninety One)		



Table 12: List of projects for solid and liquid waste management utilised from the ring-fenced account

Sl. No	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
1	Common Bio Medical Waste Treatment Plant at Doldegre, Tura	49,54,050.00
2	Procurement of Bolero Pickup CBC.1.7 Tipper/Hopper	23,86,600.00
3	Compost Plant at Khliehriat (Retaining Wall for Compost Plant and Earthwork at Umtyra, Khliehriat.)	1,73,75,113.00
4	Levelling and Compaction of Garbage at Marten SLF Phase-I & II	70,30,173.00
5	Construction of Crematorium at Khliehtyrshi, Riaturiem	35,76,311.00
6	Cleaning of Wahumkhrah river, Polo Shillong Phase II	5,27,27,689.00
		2,47,49,170.00
7	Construction of Reservoir Tank and Borewell at Sabah Muswang.	49,37,160.00
8	Construction of overhead reserves at Sabah Muswang FSSTP Plant, Jowai	12,43,843.00
9	1. Drilling of 6 Inch bore well	43,01,220
	2. Installation of 2 Nos. of Submersible pump sets.	
	3. Drawal of power line at Khliehriat	
10	Repairing/Renovation of Main Drain and Slab Cover at Keating Road, Shillong.	24,95,055.00
11	Improvement of Footpath and side drain from Netaji Statue upto Polo Towers Hotel at Jail Road, Shillong	1,22,17,857.00
13	Construction of Masonry Dustbin at Williamnagar Government College Compound, East Garo Hills District	1,68,655
14	Supply & Installation of Plastic Waste Management System i.e Plastic Waste Shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	8,85,000.00
15	Compost Plant at Khliehriat (Retaining Wall For Compost Plant and Earthwork at Umtyra, Khliehriat.) (Construction of Compost Plant and Supply of Machineries, etc)	6,07,61,682.00
16	Cleaning of Wahumkhrah river, Polo Shillong Phase II	1,34,52,987.00
17	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	18,98,400.00
Total		21,51,60,965.00



Table 13: List of projects incurred after 22.12.2022 for solid and liquid waste management

SN	NAME OF THE PROJECT/ACTIVITIES UNDERTAKEN	Amount utilized (Rs)
1	Design, construction, erection, installation and successful commissioning of faecal sludge & septage treatment plant (FSSTP) of capacity 350m ³ /day, nallah waste water treatment of 2000m ³ /day, sewage pumping station and all appurtenant structures and allied works complete including onsite treatment of nallah waste water at 4 locations under AMRUT	22,41,04,164.00
2	Bioremediation for 11 Drains/tributaries of the Myntdu River	19,41,38,963.00
3	Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Shillong under Smart City.	19,31,00,000.00
4	Installing of 4 nos. of 1 Metric Ton per day capacity, unsegregated waste management plants at Marten, Mawlai Mawiong under Smart City.	16,00,00,000.00
5	Procurement of Garbage Vehicle, Excavator, Compactor, Waste Convertor, Bailing Machines, etc	4,60,65,264.00
6	Construction of Physical Infrastructure of parking Bay, Brick Wall Boundary Fencing, Retaining wall etc. and other amenities at Waste Disposal site.	1,37,07,019.00
7	Procurement of Dustbin, Protective Equipment, Dustbin Containers, etc.	46,44,000.00
8	Setting up of Common Bio-medical Waste Treatment and Disposal facilities at Chasingre, Tura	2,47,01,894.00
9	Supply & Installation of Plastic Waste Management System i.e., Plastic Waste Shredder, Plastic Dust	20,65,000.00
	Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	
10	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	44,29,600.00
11	Supply installation, Testing and Commissioning of Septage Treatment Plant (STP) at RongkhonSonggital Tura	12,00,000.00
Total		86,81,55,904.00





ANNEXURE R/3

Item No. 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018
(IA No. 163/2021, IA No. 299/2024, IA No. 20/2025)
(In respect of State of Meghalaya)

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 27.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Amit Kumar, Advocate General (Through VC) & Mr. Avijit Mani Tripathi, Adv. with
Mr. D. Vijay Kumar, Commissioner & Secretary, Urban Affairs Dept. (Through VC)
Mr. Pravin Bakshi, Commissioner & Secretary, Forest & Environment Dept. (Through VC)
Mr. W.A.M. Booth, Secretary, Urban Affairs (Through VC)
Mr. R. Nainamalai, Secretary, Forest & Env. Dept. (Through VC)
Mr. P.K. Boro, Director, Urban Affairs (Through VC)
Mr. M.B.K. Reddy, Addl. PCCF (Through VC) &
Mr. T.V. Krishna Murthy, CEO, Shillong Smart City Project (Through VC)
Ms. K. Enatoli Sema, Adv. with Mr. George Chyrmang, Member Secretary, Meghalaya SPCB (Through VC)
Mr. Raj Kumar, Adv. for CPCB (Through VC)

ORDER

1. In this original application, Tribunal is considering the issue of solid as well as liquid waste management as per orders of the Hon'ble Supreme Court dated 02.09.2014 in *Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors.*, with regard to solid waste management and order dated 22.02.2017 in *W.P. No. 375/2012, reported in (2017) 5 SCC 326, Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management (sewage).

2. Today, matter has been taken up in respect of compliance by **State of Meghalaya**.



3. We have heard learned AAG and the Senior officers of the State present virtually to proceed on assessing status of solid and liquid waste management. Status report under the signature of Secretary, Urban Affairs, Government of Meghalaya has been filed on 22.3.2025 disclosing status as on March 2025. We, on examining the report found following deficiencies:-

[A] Solid Waste Management

- I. Nine local bodies (including SMB, SCB, SUA) generates 314.5 TPD waste and processing 173.7 TPD and unprocessed waste is 140.8 TPD.
- II. Disclosure of waste processing made in Tabulated statement (page 366) reveals that, except Shillong and Jowai, no local body is processing waste in the form of compost and therefore, this raises question on legacy waste in each ULB and all possibilities of rolling down waste by the Communities down the hill or burning it. We require clear factual statement to this effect.
- III. We also find that inerts are shown only in respect of Shillong and no other body has disclosed on Inerts and RDF going to Cement plant. Further, we could not get response on operation of Incineration plant currently using 3 TPD with consent to operate and compliance with the standards. We also could not get response on ash management. Therefore, we direct that the observed deficiencies be responded with remedial actions taken.
- IV. Annexure IV (page 383) has indicated timelines for setting up of compost plants and other required facilities but, it has not been disclosed that the coming up facilities would cater the need to plug the gap of 140.8 TPD. We also find that, except Shillong, all ULBs generates waste < than 50 TPD and such waste can be stabilised by designing appropriate modules and utilising compost at local level.



- V. Processing of legacy waste has been very slow as evidenced that 4.47 LMT of legacy waste is yet to be remediated. Further, it is not clear that how waste in Nongpoh town has increased from 10,000 to 55,000 Tonnes in six months. We also direct that next report should disclose quantities of unprocessed waste and correspondingly, legacy waste existing in each town.
- IV. To expedite bio mining process, next report should show work allotted to Executing Agencies on Processing and bioremediation for each town. Rejects out of bio mining should be properly managed particularly for landfilling inerts as per MSW Rules and not co disposing any other waste which is not permissible. Residues should be properly managed with identifying users/processors with defined manifest system.

[B] Sewage management

- I. Estimated sewage generation is 53.30 MLD with 6.74 MLD treatment facilities in the form of FSTP, individual ETPs by Establishments and in-situ remediation. We find distinction made between Black and Grey water and accordingly, treating/disposing through Septic tanks and soak pits, and grey water getting disposed in drains, streams and rivers.
- II. Towns other than Shillong are comparatively having lower estimated quantity of sewage and as per location of residential establishments, it will be prudent to go for decentralised sewage systems as disclosed on page 381 (para iii) and we direct that before next hearing, such facilities with due performance tested should be established in 10 towns and other appropriate locations.
- III. Since, grey water is discharged into streams and rivers, we direct to disclose quality of grey water particularly for faecal coliform. It should also be disclosed that no faecal contents are disposed to streams and rivers particularly those residential establishments on the banks of streams and



rivers. This issue was also directed under para 35 of the order dated 22.12.2022.

[C] Ring Fenced Account

Ring fenced amount be allocated to each ULB and the executing agencies should be finalised and not to delay in land requirement and other issues.

4. Let a fresh action taken report be filed by the State of Meghalaya covering the aspects noted above at least one week before the next date of hearing by way of affidavit through e-filing.
5. Learned counsel appearing for the CPCB also seeks two weeks' time to file report in terms of the order dated 05.09.2024.
6. List the matter on 03.11.2025 for consideration of report in respect of State of Meghalaya.
7. For the State of UP the matter be listed on 03.04.2025 as per the earlier direction.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 27, 2025
Original Application No. 606/2018
(IA No. 163/2021, IA No. 299/2024, IA No. 20/2025)
A

**ANNEXURE R/4****MINUTES OF THE MEETING OF THE DISTRICT TASK FORCE ON SOLID WASTE MANAGEMENT HELD ON THE 18TH MARCH 2025 AT 3:00 PM IN THE OFFICE CHAMBER OF THE DEPUTY COMMISSIONER, EAST KHASI HILLS DISTRICT, SHILLONG.**

Members present: - Annexed

The meeting was chaired by Smti. R. M. Kurbah, IAS, Deputy Commissioner, East Khasi Hills District and Chairperson of the District Level Task Force on Solid Waste Management, East Khasi Hills District who welcomed all the members present.

The subject matter of the meeting was on the NGT's Order for replying of counter affidavit by the next date, i.e. on the 24th March 2025. The Chairperson sought a report from the members and accordingly the following points were discussed:-

1. Representative from Shillong Municipal Board, Shillong informed that the timeline for all the rectification the present landfill is fixed at **December 2025**. Since October 2025, many developments have taken place with reduction of wastes at the landfill i.e. One Lakh Twenty tonnes of legacy wastes already removed from the landfill. A status note was submitted by E.E. Shillong Municipal Board, Shillong.
2. Representative from Meghalaya State Pollution Board, Shillong informed that the public hearing for the proposed new Landfill has been fixed on the **2nd April 2025** by the Board. The previous hearing was obstructed due to objections by the public from the neighbouring villages.
3. Urban Affairs Department has been informed to submit a joint report with Shillong Municipal Board, Shillong relating to the existing landfill in compliance to NGT Order.

The meeting ended with a vote of thanks from the chair.

Smti. R.M. Kurbah, IAS,
Deputy Commissioner,
East Khasi Hills District,
Shillong.

Memo No. EKJ.20/6/2017/Vol-I/109

Dated Shillong the 18th March, 2025.

Copy to:

All members present for information and necessary action.

Deputy Commissioner,
East Khasi Hills District,
Shillong.



ATTENDANCE SHEET FOR THE MEETING OF THE DISTRICT TASK FORCE ON SOLID WASTE MANAGEMENT HELD ON 18TH MARCH, 2025 AT 3:00 P.M. IN THE OFFICE CHAMBER OF THE DEPUTY COMMISSIONER, EAST KHASI HILLS DISTRICT, SHILLONG.

Sl. No	Name and Designation	Signature	Contact No.	E-Mail Address
1.	Smti. R.M. Kurbah, Deputy Commissioner, East Khasi Hills District, Shillong.		9863318344	
2.	Renealing Paris, Asst Engrg SMB		6009438251	
3.	C. Najiar, ACF E/O DEO (T) EKH & RI BHWI		8794226409	
4.	Smt. E. Shilla, AEE, MSPCB		8732074874	
5.	Smt. D. Syiemlieh, SEE MSPCB		9402196535	
6.	F.B. Chyne EE, W/B		9936100719	
7.	S. Shilla, TPO, WODT		9436100652	
8.	M. Khan Ronger, DOP, U.G. in Aff.		9485449418	
9.				
10.				



Note on Marten Waste Processing and Disposal Site (MWPDS)

1. The waste management facilities at MWPDS, Shillong, are operational and include a 170 TPD compost plant and Sanitary Landfill Facility (SLF) of capacity 1,34,129 MT. Additionally, a 4 TPD incineration plant has been commissioned to treat non-recyclable and non-processable waste.
2. The data below provides an overview of the solid waste management operations in Shillong city, focusing on the generation, collection, transportation, and treatment of waste on a daily basis.

February 24

Category	Quantity (TPD)
Total Waste Generated	196
Waste Collected & Transported to MWPDS	109.1
Waste Processed at Compost Plant (A)	48
Recyclables (B)	28
Refuse Derive Fuel (RDF) (C)	3
Waste Processed at Incineration Plant (D)	Not in Operation
Waste Disposed to SLF	30.1

September 24

Category	Quantity (TPD)
Total Waste Generated	197
Waste Collected & Transported to MWPDS	179
Waste Processed at Compost Plant (A)	93
Recyclables (B)	41
Refuse Derive Fuel (RDF) (C)	7
Waste Processed at Incineration Plant (D)	Not in Operation
Waste Disposed to SLF	38

February 25

Category	Quantity (TPD)
Total Waste Generated	200
Waste Collected & Transported to MWPDS	188
Waste Processed at Compost Plant (A)	103



**Office Of The
SHILLONG MUNICIPAL BOARD**

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Recyclables (B)	41
Refuse Derive Fuel (RDF) (C)	7
Waste Processed at Incineration Plant (D)	3
Waste Disposed to SLF	34

3. The total waste processed (A+B+C+D) at the Marten waste management facilities in **September 24** is **141 TPD** while **38 TPD** is disposed of at the SLF and for **February 25**, the total waste processed stands at **154 TPD**, while **34 TPD** is disposed of at the SLF. Efforts are being made to enhance source segregation, which is expected to optimize the compost plant's efficiency and further reduce the volume of waste requiring landfill disposal.

4. Furthermore, bio-mining of legacy waste at Marten commenced on **June 19, 2024**.

Category	Quantity (MT)
Total quantity of legacy waste (A)	1,83,822
Remediated (B)	1,20,502
Total quantity of legacy waste to be processed (A-B)	63,320


 Chief Executive Officer
 Shillong Municipal Board



NO.MPCB/ CON-8/2009/2024-2025/ 159

Dtd: the 7th January, 2025.

To,

Chief Executive Officer,
Shillong Municipal Board,
Shillong.

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ANNEXURE R/5

Sub: **Direction under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31A of the Air(Prevention and Control of Pollution) Act, 1981- Imposition of Environmental Compensation.**

1. Whereas, Consent to Establish under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, as amended and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended was granted to M/s Shillong Municipal Board. Vide T.O. No. MPCB/TB-CON-08-2009/2009-2010/12, Dated: 26th November, 2009 for setting up a sanitary landfill over an area of 5.203 acres at Marten, Mawiong, East Khasi Hills District;
2. Whereas, the Sanitary Landfill of Shillong Municipal Board is operating without Consent to Operate from the Board;
3. Whereas, an inspection of the Sanitary Landfill of Shillong Municipal Board was carried out by the Board's Official on 1st August, 2024 and Direction was issued to the CEO, Shillong Municipal Board for non-compliance to Solid Waste Management Rules, 2016 Vide. NO.MPCB/ CON-8/2009/2024-2025/152, Dated:14th August, 2024;
4. Whereas, as per the Test Report of the Waste Water collected on 1st August, 2024 and 9th October, 2024 from the Leachate Treatment Tank indicates that all the parameters of the Test Report have exceeded the Standards for Land Disposal of Leachates as per the Solid Waste Management Rules, 2016.
5. Whereas, inspection of the Sanitary Landfill of Shillong Municipal Board was again carried out by the Board's Official on 9th October, 2024 to monitor compliance of the directions issued by the Board Vide. NO.MPCB/CON-8/2009/2024-2025/152, Dated:14th August, 2024 and observed that no initiative was taken by the Shillong Municipal Board ;
6. Whereas, **Showcause Notice** was issued to Shillong Municipal Board vide. T.O No.MPCB/CON-8/2009/2024-2025/154, Dated: 28th October, 2024 for violating the following:-
 - i. *Section 25 of the Water (Prevention and Control of Pollution) Act 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act 1981 for operating a Sanitary Landfill without a valid Consent from the Board.*
 - ii. *Section 24(l) (a) & (b) of the Water (Prevention and Control of Pollution) Act 1974 for discharging leachate waste water directly into land/stream,*
 - iii. *Rule 15(y) of the Solid Waste Management Rules, 2016 for operating without authorization from the Board.*
7. Whereas, no response receive from the Shillong Municipal Board till date;
8. Whereas, the Hon'ble National Green Tribunal, Principal Bench in its order OA No. 593/2017 (WP (CIVIL) No. 375/2012, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors. directed Central Pollution Control Board (CPCB) that, "The CPCB may take penal action for

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Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngad, Shillong - 793014

Website : <http://megspcb.gov.in>



failure, if any, against those accountable for setting up and maintaining STPs, CETPs and ETPs. CPCB may also assess and recover compensation for damage to the environment and said fund may be kept in a separate account and utilized in terms of an action plan for protection of the environment. Such action plan may be prepared by the CPCB within three months'';

9. Whereas, the Hon'ble National Green Tribunal, Principal Bench in its order dated: 10/07/2019 in OA No. 1038/2018 on News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" that "The SPCBs and CPCB were free to take coercive measures, including recovery of compensation for damages to the environment on 'Polluter Pays' principle and also to adopt precautionary measures on 'Precautionary' principle;
10. Whereas, the Hon'ble National Green Tribunal, Eastern Zone Bench in its order dated: 10/03/2022 in OA No.100/2021/EZ, Shri Pynbait Sutnga Versus State of Meghalaya & Ors that, "computation of Environmental Compensation, cost of restitution and remedial measures as well as penalty to be imposed for violation of environmental norms".

Now, therefore in view of the above the Meghalaya State Pollution Control Board in exercise of the powers conferred upon it under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 do hereby imposed an Environmental Compensation of **Rs. 26,25,000/- Rupees (Twenty Six Lakhs and twenty five thousand only)** on **SHILLONG MUNICIPAL BOARD** calculated on the basis of methodology developed by Central Pollution Control Board for Assessing Environmental Compensation and adopted by the Meghalaya State Pollution Control Board.

The Environmental Compensation shall be paid within a period of 15(fifteen) days from the date of receipt of the direction in the form of Demand Draft or Banker's Cheque to be drawn in favor of Member Secretary, Meghalaya State Pollution Control Board, payable at Shillong.

In case the unit fails to comply with the above directions, the Meghalaya State Pollution Control Board will be constrained to initiate proceedings against your unit as deemed fit under the relevant Acts and Rules.


CHAIRMAN
Meghalaya State Pollution Control Board,
Shillong

Memo NO.MPCB/ CON-8/2009/2024-2025/159-A
Copy to:

Dtd: the 7th January, 2025.

1. The Secretary, Forest & Environment Department, Government of Meghalaya, Shillong for kind information.
2. The Secretary, Urban Affairs Department, Government of Meghalaya, Shillong for kind information.
3. The Director, Urban Affairs Department, Meghalaya, Shillong for kind information.


CHAIRMAN



Avijit Mani Tripathi <avijitmani@gmail.com>

O.A. No.217 of 2024 EZ Bench- Reply on behalf of Resp. No.5

1 message

Avijit Mani Tripathi <avijitmani@gmail.com>

24 May 2025 at 16:19

To: enatoli sema <enatoli@gmail.com>, surendra kumar <surendra_kr15@rediffmail.com>, Dn Ray <raydnr@gmail.com>

Ma'am/Sir,

Please find attached an advance copy of the reply affidavit being filed on behalf of Resp. No.5- Urban Affairs Dept., Govt. of Meghalaya in the subject case before the Hon'ble NGT (EZ Bench).

Regards,
Avijit Mani Tripathi
Advocate on Record
Supreme Court of India
B 17, Fourth Floor, Jangpura Extension
New Delhi-110014
Ph.011-43582788, 9958537705

 **OA 277 2024 Reply Urban Affairs Meghalaya.pdf**

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